

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/320/2026	SIDHU @ SIDHANT SAMAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /74 /2025 () //	
2	D-BLAPL/321/2026	GANESH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /166 /2023 () //	
3	D-BLAPL/322/2026	SUBASH CHANDRA BEHERA @ MANTU VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /444 /2025 () //	
4	D-BLAPL/323/2026	CHANCHAL JANA VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /205 /2025 () //	
5	D-BLAPL/324/2026	BABAJI PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /42 /2025 () //	
6	D-BLAPL/326/2026	GOBINDA SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /129 /2025 () //	
7	D-BLAPL/331/2026	ASIM MINZ VS STATE OF ODISHA	NARESH CHANDRA JENA VS	RAIBAGA /157 /2025 () //	
8	D-BLAPL/345/2026	KANHEI TUDU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /457 /2025 () //	
9	D-BLAPL/350/2026	RAMESWAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /178 /2025 () //	
10	D-BLAPL/352/2026	RAJESH KHILA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE SADAR /209 /2024 () //	
11	D-BLAPL/355/2026	SULTAN @ SUTTAN AHAMAD KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /205 /2025 () //	

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12	D-BLAPL/356/2026	LAXMIKANTA PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /1051 /2025 () //	AOR20220001558C202600006
13	D-BLAPL/360/2026	ABHINASH PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	BIJEPUR /363 /2024 () //	
14	D-BLAPL/362/2026	BISHNU PRASAD SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
15	D-BLAPL/369/2026	RAJU MAHANTA VS STATE OF ODISHA	SANJIT MISHRA VS	CHAMPUA /322 /2025 () //	
16	D-BLAPL/371/2026	BARMA @ BAIRAGI HEMBRAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /160 /2025 () //	AOD20240000364C202600003
17	D-BLAPL/372/2026	SAROJ JENA @ BUTU VS STATE OF ODISHA	SANJIT MISHRA VS	PURI GRPS /87 /2025 () //	
18	D-BLAPL/375/2026	TIKILI DAS @ DIPUN DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	UDALA /338 /2025 () //	
19	D-BLAPL/378/2026	SURAJ HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /210 /2025 () //	
20	D-BLAPL/379/2026	SANDEEP TIGGA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /86 /2016 () //	
21	D-BLAPL/383/2026	MANGAL BANKIRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	KALINGA NAGAR /235 /2024 () //	AOR20220001665C202600001
22	D-BLAPL/389/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PURIGHAT /344 /2025 () //	
23	D-BLAPL/395/2026	RANU GARADA	SK. ZAFARULLA	NARAYANPATNA /30 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/396/2026	BABLOO @ KARUNAKAR BINDHANI	SMRUTI RANJAN RAO	BARANGA /674 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/397/2026	SOUMITRI PRADHAN	ANIRUDHA DAS	BOUDH /381 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/399/2026	RILU BISHI	ANIRUDHA DAS	SONEPUR /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/403/2026	DEBI PRASAD MALLIA @ VICKY	RAMDAS ACHARY	LINGARAJ P.S. /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/404/2026	DEBI PRASAD MALLIA @ VICKY	RAMDAS ACHARY	LINGARAJ P.S. /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/406/2026	BABULA BAGH	AMIT KUMAR SAHU	JEYPORE SADAR /331 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/407/2026	DEEPAK KHILLA @ KHILLO	AMIT KUMAR SAHU	JEYPORE SADAR /331 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/408/2026	KARTIK MUDULI @ RAHUL	AMIT KUMAR SAHU	JEYPORE SADAR /331 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/416/2026	ABHIMANYU SAHU	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/419/2026	SUVENDU SEKHAR PATI	BIBHUTI BHUSAN CHOUDHURY	SAMBALPUR CYBER /20 /2025	AOD20230001174C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/420/2026	GAGAN BIHARI BEHERA @ GANGA	KHUSBU PANIGRAHI	/ /	AOR20220002787C202600006
		VS	VS	()	

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35	D-BLAPL/421/2026	STATE OF ODISHA SUBASH PANGI VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /193 /2025 ()	
36	D-BLAPL/423/2026	STATE OF ODISHA HRUSHIKESH DUDUKA @ PUCHU VS	AMITAV TRIPATHY VS	// GAISILET /224 /2025 ()	
37	D-BLAPL/427/2026	STATE OF ODISHA ABHINASH MOHANTY @ CHUCHA VS	BHABANI SHANKAR DASPARIDA VS	// BASTA /349 /2025 ()	
38	D-BLAPL/428/2026	STATE OF ODISHA LALU BEHERA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /1138 /2025 ()	AOR20220001563C202600004
39	D-BLAPL/429/2026	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /1138 /2025 ()	AOR20220001563C202600005
40	D-BLAPL/433/2026	STATE OF ODISHA JAMBU DALEI VS	SUSANTA KUMAR LENKA VS	// CHANDRASEKHARPUR /497 /2024 ()	AOR20220001299C202600004
41	D-BLAPL/435/2026	STATE OF ODISHA SRIRAM BHATRA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /173 /2022 ()	
42	D-BLAPL/436/2026	STATE OF ODISHA RAMESWAR BISOI VS	T. NARAYANA MURTY VS	// DASMANTAPUR /145 /2025 ()	AOR20220002995C202600003
43	D-BLAPL/440/2026	STATE OF ODISHA SITANSU KUMAR SWAIN VS	MANOJ BIHARI DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /27 /2025 ()	
44	D-BLAPL/442/2026	STATE OF ODISHA NEGLU @ NEGULU @ AJAY RAO VS	ANITA DASH VS	// PLANTSITE /74 /2019 ()	AOR20220000223C202600001
45	D-BLAPL/443/2026	STATE OF ODISHA PIKUL @ DURGA PRASAD SAHOO VS STATE OF ODISHA	MANOJ BIHARI DAS VS	// CHAULIAGANJA /611 /2025 () //	

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46	D-BLAPL/451/2026	DANIEL RAJ VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BIDANASI /308 /2024 () //	AOD20250001127C202600002
47	D-BLAPL/453/2026	DANIEL RAJ VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BIDANASI /307 /2024 () //	AOD20250001127C202600003
48	D-BLAPL/454/2026	DANIEL RAJ VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BIDANASI /306 /2024 () //	AOD20250001127C202600004
49	D-BLAPL/460/2026	RAKESH SATAPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /474 /2025 () //	
50	D-BLAPL/472/2026	BIPLABA NAYAK @ BIPLAB NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
51	D-BLAPL/478/2026	SAMSING @ SHYAMSINGI PRASKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /234 /2025 () //	
52	D-BLAPL/479/2026	SISAN BISWAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //	
53	D-BLAPL/482/2026	JINESH SARAKA @ TAPAN KUMAR SHRAMBUKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /331 /2025 () //	
54	D-BLAPL/485/2026	KALIA @ KALA @ SRIDHAR SING @ SRIDHAR SING VS STATE OF ODISHA	BABYASACHI MISHRA VS	NILGIRI /384 /2024 () //	
55	D-BLAPL/486/2026	PRASANTA KUMAR BEHERA @ PRASANT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /551 /2023 () //	
56	D-BLAPL/489/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /219 /2025 () //	
57	D-BLAPL/490/2026	DIBYA RANJAN JENA @ SUJAN	SANJEEB KUMAR MISHRA	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /29 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/491/2026	PRADEEP SONI @ PARDEEP SONI	TIGMANSHU PATNAIK	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/493/2026	SUMANTA CHAND	AKSHAYA KUMAR NAYAK	KAMARDA /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/494/2026	ANIL KUMAR JENA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/496/2026	BISWANATH DEURI	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/497/2026	MANOJ KUMAR MAJHI	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/500/2026	SUSHANTA NAYAK	PRAVASH CHANDRA JENA	RANPUR /303 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/502/2026	SURESH BEHERA @ CHATIA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/503/2026	JITU @ JITENDRA SAHOO	KSHIROD KUMAR ROUT	JHARSUGUDA /587 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/505/2026	BABAJI SETHY	CHHABI BEHERA	CHOUDWAR /737 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/507/2026	RADHAMADHAB PANDA	AMIT KUMAR NATH	TIKABALI /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/508/2026	DILLIP DIGAL	AMIYA KUMAR TARAI	/ /0	
		VS	VS	()	

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69	D-CMP/531/2026	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	AMITAV TRIPATHY VS	// // 0	
70	D-CMP/532/2026	SAUBHAGY AMANJARI DEI KRUSHNA CHANDRA BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
71	D-CMP/575/2026	BIJAYA KUMAR ROUL PRAKASH JENA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600002
72	D-CMP/597/2026	RAMESH JENA SASANKA SEKHAR PATRA VS	RAJJEET ROY VS	// // 0	AOR20220001462C202600001
73	D-CMP/629/2026	M/S. RAJA RANI REAL ESTATE PAMILA SAHOO VS	AJIT CHANDRA MOHAPATRA VS	// // 0	
74	D-CMP/645/2026	KANAKA SAHOO @ MOHARANA KONCHADA @ K. ASHOK KUMAR VS	DIPTI RANJAN BHOKTA VS	// // 0	
75	D-CMP/659/2026	BISWASINI NAIK @ NAYAK RANKA @ BHAGIRATHI RAYAPITAM @ RAYPITAM	SAROJ KUMAR DASH VS	// // 0	
76	D-CMP/697/2026	DIBAKAR BHUJABALA MANORAMA MAHAPATRA VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
77	D-CMP/750/2026	JALAN AUTOMOBILES PVT. LTD., SAMBALPUR PRABHASINI PATI VS	ABHISHEK DASH VS	// // 0	
78	D-CMP/756/2026	SAGARIKA MAHASUPAKAR PRABHASINI PATI VS	ABHISHEK DASH VS	// // 0	
79	D-CONTC/536/2026	BISWAJIT PANDA GAYATRI BARIK VS	ADV. VS	// // 0	
		DR.N.THIRUMALA NAIK, IAS		//	

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80	D-CONTC/539/2026	BHAGABAN PARIDA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
81	D-CONTC/540/2026	KABITA BHOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
82	D-CONTC/541/2026	BHARAT MUDULI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
83	D-CONTC/542/2026	CHANDA MALLIK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
84	D-CONTC/543/2026	KANHU CHARAN NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
85	D-CONTC/550/2026	SUKANTI JENA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
86	D-CONTC/552/2026	MAHENDRA NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
87	D-CONTC/572/2026	DEBASISH NAYAK VS MANOJ KUMAR PATTNAIK, UNDER SECRETARY CUM DEPUTY SECRETARY (IN CHARGE), FOOD SUPPLIES AND CONSUMER	ADV VS	// 0	AOD20220004576C202600004
88	D-CONTC/584/2026	PRAMOD NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
89	D-CONTC/587/2026	MALATI BHOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
90	D-CONTC/593/2026	USHARANI SAMAL VS SIBASHISH PARIDA, OAS	PRONoy MOHANTY VS	// 0	
91	D-CONTC/595/2026	NIHARIKA PANDA	SHASHANKA SHEKHAR PATRA	//	

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		VS	VS	()	
92	D-CONTC/598/2026	DR.THIRUMALA NAYAK, I.A.S RAMA KRUSHNA PATRA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
93	D-CONTC/602/2026	DR. THIRUMALA NAYAK, I.A.S SANTOSH KUMAR THATOI	ADV.	//	
		VS	VS	()	
94	D-CONTC/615/2026	AMBAR KUMAR KAR, I.A.S K. MADHUSUDAN RAO	ADV.	//	
		VS	VS	()	
95	D-CONTC/617/2026	MAYADHARA SAHOO, D.E.O., GAJAPATI ROSALIN BISWAL	DINESH KUMAR PATRA	//	
		VS	VS	()	
96	D-CONTC/635/2026	DR.DOLAMANI PRADHAN, THE CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI GAYATRI MISHRA	ADV.	//	
		VS	VS	()	
97	D-CONTC/667/2026	PROF. JAGNESWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR SRINIBASH PALTA	RABINDRA NATH DEBATA	//	AOR20220003946C202600002
		VS	VS	()	
98	D-CONTC/669/2026	THE LAND ACQUISITION OFFICER, LOWER SUKTEL IRRIGATION PROJECT PRAFULLA KUMAR SAHOO	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
99	D-CONTC/671/2026	AUROBINDA AGARWAL, IAS GURA TUDU	ADV.	//	
		VS	VS	()	
100	D-CONTC/674/2026	SURYAWANSHI MAYUR VIKAS, I.A.S NILAMANI MANGARAJ	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
101	D-CONTC/685/2026	BIRANCHI NARAYAN PRADHAN, ENGINEER IN CHIEF, (PUBLIC HEALTH), ODISHA DUSHASAN JENA	SADASIVA PATRA (1)	//	AOD20230000737C202600002
		VS	VS	()	
102	D-CONTC/696/2026	SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. JIJNASA BEHERA	ADV	//	AOD20230000737C202600004
		VS	VS	()	

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103	D-CONTC/715/2026	ARUN KUMAR SARANGI, ODISHA PUBLIC SERVICE COMMISSION APARTI SETHI VS	ADV. VS	// // 0	
104	D-CONTC/716/2026	DR.ARABINDA KUMAR PADHEE, IAS AMULYA KUMAR RANA VS	ADV. VS	// // 0	
105	D-CONTC/724/2026	DR. N.THIRUMALLA NAIK, I.A.S. SARASWATI DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
106	D-CONTC/729/2026	ANU GARG, IAS BHAJAGOBINDA MADHUAL VS	ADV. VS	// // 0	
107	D-CONTC/730/2026	MIHIR PRASAD MOHANTY PRATIKSHYA SWAIN VS	ADV. VS	// // 0	
108	D-CONTC/735/2026	DR. N.THIRUMALLA NAIK, I.A.S. NIBEDITA SOREN VS	ADV. VS	// // 0	
109	D-CONTC/737/2026	ANU GARG, SECRETARY, GA AND PG DEPT., BBSR PRAKASH KUMAR SETHI VS	ADV. VS	// // 0	
110	D-CRLA/328/2026	GIRISH S.N., I.A.S PITAR PALO VS	SUCHIT KUMAR NAYAK VS	// // 0	ADVA /18 /2024
111	D-CRLA/333/2026	STATE OF ODISHA M. METHUNRAJ VS	DUSHMANTA SAHOO VS	// // 0	//0
112	D-CRLA/361/2026	STATE OF ODISHA LOKNATH BHOI VS	SATYA RANJAN MULIA VS	// // 0	G.R.P.S. /22 /2024
113	D-CRLA/381/2026	STATE OF ODISHA KHIROD DHURUA VS	PABITRA KUMAR NAYAK VS	// // 0	BELPAHAR /76 /2022
		STATE OF ODISHA		//	

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114	D-CRLA/382/2026	SRIPADA NAIK VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /29 /2012 () //	AOR20220001662C202600001
115	D-CRLA/402/2026	ANANTA KUDEI@MUSA KUDEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /88 /2025 () //	
116	D-CRLLP/373/2026	STATE OF ODISHA VS GOUTAM JENA	UDIT RANJAN JENA, A.G.A. VS	DHENKANAL SADAR /635 /2022 () //	LOD20240000200C202600002
117	D-CRLMA/457/2026	NAKULA MUDULI VS STATE OF ODISHA	DEVASHIS PANDA VS	BASTA /346 /2025 () //	
118	D-CRLMA/516/2026	BISHNU CHARAN PRADHAN VS THE STATE OF ODISHA	ADV. VS	/ /0 () //	
119	D-CRLMC/332/2026 CRLMC/73/2026	DEBI PRASAD DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /171 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000103/2025	
120	D-CRLMC/335/2026	GUPTA DISTRIBUTORS, DOLAMUNDAI, CUTTACK VS ASHOK KUMAR SAHOO	PRASANNA KUMAR MISHRA VS	/ /0 () //	
121	D-CRLMC/364/2026	AJU @ AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /573 /2025 () //	
122	D-CRLMC/370/2026	JAYANTA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH RURAL /7 /2024 () //	AOD20240000012C202600003
123	D-CRLMC/377/2026	KARTIKA@KARTIK CHANDRA JENA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK RURAL /407 /2019 () //	
124	D-CRLMC/384/2026	LOKANATHA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /92 /2025 () //	
125	D-CRLMC/387/2026	RANJIT SAHU	BIKASH KARNA	/ /0	

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		VS	VS	()	
126	D-CRLMC/388/2026	STATE OF ODISHA MAHENDRA MALLIK	BIKASH KARNA	BOUDH /125 /2023	
		VS	VS	()	
127	D-CRLMC/390/2026	STATE OF ODISHA SANTOSH KARNA	BIKASH KARNA	MANAMUNDA /150 /2023	
		VS	VS	()	
128	D-CRLMC/394/2026	STATE OF ODISHA CHITRA@CHITRASEN BAGH	AZAD KESHORI DASH	GHANTAPADA /8 /2025	
		VS	VS	()	
129	D-CRLMC/400/2026	STATE OF ODISHA DURYODHAN BISHI	ANIRUDHA DAS	KOMNA PS /25 /2016	
		VS	VS	()	
130	D-CRLMC/401/2026	STATE OF ODISHA KUSTU KANHAR	SK. ZAFARULLA	MANAMUNDA /80 /2023	
		VS	VS	()	
131	D-CRLMC/409/2026	STATE OF ODISHA SAYED ARSHAD ALI	SAMVIT MOHANTY	JAGATSINGPUR /907 /2025	
		VS	VS	()	
132	D-CRLMC/422/2026	STATE OF ODISHA DASHARATHI DALEI @ MUNA DALEI	SOUBHAGYA KUMAR DASH	ANANDAPUR /46 /2016	AOR20220001631C202600002
		VS	VS	()	
133	D-CRLMC/424/2026	STATE OF ODISHA TIKANA @ SANGRAM GURU @ SANGRAM KESHAR	AMBODOR ACHARI	BHANJANAGAR /43 /2009	AOR20220001563C202600003
		VS	VS	()	
134	D-CRLMC/425/2026	STATE OF ODISHA BULU RANJAN ROUT	MANAS RANJAN DHAL	INFOCITY PS /286 /2023	
		VS	VS	()	
135	D-CRLMC/426/2026	STATE OF ODISHA MANORANJAN SATAPATHY	BIBHUTI BHUSAN CHOUDHURY	BENTKAR (42 MOUZA) UPD CUTTACK /76 /2022	AOR20230001174C202600001
		VS	VS	()	
136	D-CRLMC/438/2026	STATE OF ODISHA LOKNATH SETHY	SATYANARAYAN MISHRA	KOMNA PS /109 /2012	AOR20220001303C202600002
		VS	VS	()	

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137	D-CRLMC/450/2026	STATE OF ODISHA AMIT CHOUDHARY VS	BISHNU PRASAD PRADHAN VS	// KUAKHIA /9 /2018 ()	
138	D-CRLMC/452/2026	STATE OF ODISHA ABDUL KADIR VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /31 /2016 ()	
139	D-CRLMC/456/2026	STATE OF ODISHA SUDHANSHU SEKHAR ROUT @ BAPI VS	SANTOSH KUMAR MAHANTY VS	// MAHILA P.S.(BBSR) /106 /2021 ()	AOD20240000242C202600001
140	D-CRLMC/470/2026	STATE OF ODISHA SARAT KUMAR BISWAL VS	SANTOSH KUMAR DWIVEDY VS	// SECTOR-19 /5 /2025 ()	
141	D-CRLMC/473/2026	STATE OF ODISHA PRAMILA MOHAPATRA VS	DR. BINODA KUMAR MISHRA VS	// MARKAT NAGAR /155 /2023 ()	AOR20220001616C202600001
142	D-CRLMC/474/2026	STATE OF ODISHA RAJESH PANIGRAHI @ RANI PANDA VS	SWAGATIKA PANDA VS	// BADABAZAR /58 /2021 ()	AOR20250001157C202600001
143	D-CRLMC/484/2026	STATE OF ODISHA BIRASEN PALEI VS	JYOTIRMAYA SAHOO VS	// KHURDA PS /94 /2013 ()	
144	D-CRLMC/487/2026	STATE OF ODISHA PRAHALLAD MISTRI @ PULU VS	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /17 /2025 ()	
145	D-CRLMC/495/2026	STATE OF ODISHA AFZAL KHAN VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /44 /2021 ()	
146	D-CRLMC/498/2026	STATE OF ODISHA BHIMA PRADHAN@MAHENDRA PRASAD PRADHANBISWAJIT MOHANTY VS	VS	// KHALLIKOTE /427 /2021 ()	
147	D-CRLMC/501/2026	STATE OF ODISHA UMESH KUMAR PAMANI VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /243 /2024 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/513/2026	PURNA CHANDRA DAS @ BABULA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	AGARAPADA /130 /2025 () //	
149	D-CRLMP/430/2026	SRIBATSA DHAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //	
150	D-CRLMP/455/2026	JAGANNATH SAHOO VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	//0 () //	
151	D-CRLMP/476/2026	RAMYA KANTA PATRO VS STATE OF ODISHA	MANAS CHAND VS	//0 () //	
152	D-CRLMP/512/2026	AMULYA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
153	D-CRLMP/515/2026	MANORAMA SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	//0 () //	
154	D-CRLREV/334/2026	DILLIP KUMAR MALLIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BELPARA /62 /2004 () //	
155	D-CRLREV/346/2026	GOURISHANKAR BEHERA @ TABLU @ GOURAV VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NALCO /78 /2025 () //	
156	D-CRLREV/367/2026	DIBYARANJAN MAIKAP @ SURYAKANTA MAIKAP @ GAYLIT VS STATE OF ODISHA	ANANTA PATTANAIAK VS	BONTH /166 /2022 () //	AOD20240000586C202600003
157	D-CRLREV/412/2026	DOLO NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 () //	
158	D-CRLREV/481/2026	SUMIT KUMAR DASH @ SUMIT KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
159	D-CRLREV/499/2026	BICHITRA BIHARI GHOSAL	RAMANI KANTA PATTANAIAK	//0	

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		VS	VS	()	
160	D-CRLREV/506/2026	KALYANI BANARJEE @ GHOSAL BIKASH KUMAR PRADHAN	LAXMIDHAR MAHAPATRA	// //0	
		VS	VS	()	
161	D-JCRLA/339/2026	STATE OF ODISHA SHRINIBASH @ NAMA DEHURY	ADV.	// ANGUL TOWN /52 /2019	
		VS	VS	()	
162	D-JCRLA/340/2026	STATE OF ODISHA BABU @PADMALOCHAN KAMILA	ADV.	// SAHADEV KHUNTA /145 /2024	
		VS	VS	()	
163	D-JCRLA/342/2026	HOME (STATE) BARENDRA PATRA	ADV.	// BALIAPAL /241 /2021	
		VS	VS	()	
164	D-JCRLA/343/2026	STATE OF ODISHA MADAN MOHAN PRADHAN	ADV.	// JARADA /439 /2023	
		VS	VS	()	
165	D-JCRLA/344/2026	STATE OF ODISHA BADAL @ AJAYA KUMAR SAMAL	ADV.	// MANGALPUR /26 /2019	
		VS	VS	()	
166	D-JCRLA/347/2026	STATE OF ODISHA GURIA KHATUA	ADV.	// JENAPUR /397 /2024	
		VS	VS	()	
167	D-JCRLA/349/2026	STATE OF ODISHA RAJIBA MAJHI	ADV.	// BIJEPUR /8 /2023	
		VS	VS	()	
168	D-JCRLA/351/2026	STATE OF ODISHA RAJIBA MAJHI	ADV.	// BIJEPUR /9 /2023	
		VS	VS	()	
169	D-LAA/648/2026	STATE OF ODISHA URMILA AGRAWAL @ AGRAWALLA	DIPTI RANJAN BHOKTA	// //	
		VS	VS	()	
170	D-MACA/638/2026	LAND ACQUISITION OFFICER, SAMBALPUR D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	RIJOY DASMOHAPATRA	// //	
		VS	VS	()	

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171	D-MACA/650/2026	ARATI MOHARANA CHATRUBHUJA SETHI VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// // 0 //	
172	D-MACA/651/2026	ASHOK KUMAR HO VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //	
173	D-MACA/653/2026	KIRAN KUMAR MISHRA VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //	
174	D-MACA/655/2026	MANAL PRASAD JENA VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //	
175	D-MACA/658/2026	DAMODAR PADHIHARI VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //	
176	D-MATA/681/2026	DHANANJAYA PANDA VS ASHLESHA PANDA	LAKSMIDHAR KABI VS	// 0 //	
177	D-MATA/733/2026	DIBAKAR NAYAK VS SUCHITRA NAYAK	RAGHUNATH SINGH VS	// 0 //	
178	D-MSA/711/2026	M/S. LAXMIPRIYA INFRA CON.,KHURDA VS M/S. SWARNA SAKHA ESTATES AND BUILDERS PVT. LTD.,KHURDA	DILLIP KUMAR PRADHAN VS	// 0 //	
179	D-RPFAM/661/2026	JYOTIRMAYEE ROUT VS BASANTA KUMAR PARIDA	SATYAJIT MOHAPATRA VS	// 0 //	
180	D-RPFAM/668/2026	DEBABRATA MALICK VS MINATILATA MALICK	DIPTI REKHA NANDA VS	// 0 //	AOD20250001127C202600001
181	D-RPFAM/698/2026	BARSARANI SAHOO VS RASHMIKANT SAHOO	MANORANJAN ACHARYA VS	// 0 //	

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182	D-RVWPET/607/2026	UNION OF INDIA VS PUSPANJALI SAHOO	DEEPAK GOCHHAYAT (CENTRAL GOVT. COUNSEL) // VS //	 () //	
183	D-TRP(C)/605/2026	JAI MALLIK @ MALIK VS RASHMI RANJAN MALLIK	SANJEEB CHAKRAVARTY VS //	 () //	
184	D-TRPCRL/517/2026	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS //	BERHAMPUR CYBER CRIME /39 /2025 ()	
185	D-WA/521/2026	STATE OF ODISHA VS SARBESWAR NAYAK	DAYANIDHI LENKA,A.G.A VS //	 () //	LOD20240000194C202600003
186	D-WA/530/2026	PRABHAKAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS //	 () //	
187	D-WA/549/2026	CEO, URBAN CO OPERATIVE BANK LTD., CUTTACKSUDARSHAN NANDA VS STATE OF ODISHA	 VS //	 () //	
188	D-WA/620/2026	PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KBERDRAJ MOHANTY,A.G.A VS SAHADEBA SENAPATI	 VS //	 () //	LOD20240000194C202600004
189	D-WA/710/2026	DHANESWAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS //	 () //	AOR20220001247C202600001
190	D-WA/712/2026	PRASANNA KUMAR DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS //	 () //	
191	D-WA/725/2026	STATE OF ODISHA VS JAYANTILATA SAHOO	PRAVAT KUMAR PANDA,A.S.C VS //	 () //	LOD20240000194C202600005
192	D-WA/745/2026	SHAKUNTALA JENA VS PRASANTA KUMAR DASH	SUDHANSU SEKHAR JENA VS //	 () //	
193	D-WP(C)/519/2026	PRASANNA BAG	ASHIS KUMAR MISHRA //	 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/520/2026	SAROJINI MOHANTY	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/522/2026	ASHOK KUMAR BAG	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/523/2026	IVAN KUMAR SHAU	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/524/2026	G. SAKUNTALA	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/525/2026	MADHUSMITA SAMAL	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/526/2026	SASMITA KUMARI DAKUA	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/527/2026	BISHNUPRIYA DAS	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/528/2026	BIBHUTI BHUSAN JENA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/529/2026	PATIKA RENUKA	DR.BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/533/2026	SANTOSH KUMAR PRADHAN	DR.BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/534/2026	RAMESH CHANDRA RANA	NIRANJAN PANDA	//	
		VS	VS	0	

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205	D-WP(C)/535/2026	STATE OF ODISHA MOHAN KUMAR SETHY VS	LAXMAN BHOI VS	// // ()	
206	D-WP(C)/537/2026	STATE OF ODISHA SHUBHENDU SHEKHAR DAS VS	GOPINATH SETHI VS	// // ()	
207	D-WP(C)/538/2026	STATE OF ODISHA SUSHIL KUMAR DASH VS	SURESH KUMAR JENA VS	// // ()	
208	D-WP(C)/544/2026	THE COLLECTOR, DEOGARH AMIYA KUMAR BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
209	D-WP(C)/545/2026	STATE OF ODISHA DHIRENDRA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
210	D-WP(C)/546/2026	STATE OF ODISHA JAYANTA KUMAR MUND VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
211	D-WP(C)/547/2026	STATE OF ODISHA GOBARDHAN MEHER VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
212	D-WP(C)/548/2026	STATE OF ODISHA KRUSHNA CHANDRA BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
213	D-WP(C)/551/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
214	D-WP(C)/553/2026	STATE OF ODISHA BINAPANI MISHRA VS	AMIT PRASAD BOSE VS	// // ()	
215	D-WP(C)/554/2026	STATE OF ODISHA SAILABALA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600002

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216	D-WP(C)/555/2026	SABITA SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
217	D-WP(C)/556/2026	GEETA RANI PATNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
218	D-WP(C)/557/2026	ABHILASH RATH VS THE CHIEF COMMISSIONER, CT AND GST ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600002
219	D-WP(C)/558/2026	SUCHITRA KAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
220	D-WP(C)/559/2026	SRINIBASH PALTA VS STATE OF ODISHA	RABINDRA NATH DEBATA VS	// () //	AOR20220003946C202600001
221	D-WP(C)/560/2026	ARABINDA HOTA VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600003
222	D-WP(C)/561/2026	MURALIDHAR SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
223	D-WP(C)/562/2026	BIPIN BIHARI SAMANTRAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
224	D-WP(C)/563/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //	
225	D-WP(C)/564/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //	
226	D-WP(C)/565/2026	DINABANDHU SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //	
227	D-WP(C)/566/2026	DUKHISHYAM SAHOO	BIBEKANANDA MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/567/2026	GANGADHAR DAS	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/568/2026	BHAKTAHARI SWAIN	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/569/2026	BIJOY KUMAR BISWAL	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/570/2026	ARJUNA CHARAN BEHERA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/571/2026	ANIL KUMAR SARANGI	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/573/2026	NAKULA CHARAN SAHOO	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/574/2026	GAYADHAR PANDA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/576/2026	GANGADHARA DHAL	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/577/2026	KENDRIYA VIDYALAYA SANGATHAN., NEW DELHI	RUSIKESH TRIPATHY	//	
		VS	VS	0	
		BINAYA KUMAR DAS		//	
237	D-WP(C)/578/2026	BHARAT CHARANA JENA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/579/2026	NIRANJAN NAYAK	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	

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239	D-WP(C)/580/2026	STATE OF ODISHA BABULI NAYAK @ BABULA NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // 0	
240	D-WP(C)/581/2026	STATE OF ODISHA MINAKETAN PADHAN VS	GYANA RANJAN SETHI VS	// // 0	
241	D-WP(C)/582/2026	STATE OF ODISHA NARENDRA KUMAR PANDA VS	BIBEKANANDA MAHAPATRA VS	// // 0	
242	D-WP(C)/583/2026	STATE OF ODISHA SUMATI KUMARI SAHU VS	BIBEKANANDA MAHAPATRA VS	// // 0	
243	D-WP(C)/585/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	BIBEKANANDA MAHAPATRA VS	// // 0	
244	D-WP(C)/586/2026	STATE OF ODISHA MANOJ MANJARI JEMA VS	BIBEKANANDA MAHAPATRA VS	// // 0	
245	D-WP(C)/588/2026	STATE OF ODISHA PANCHANAN BEHERA VS	PRONoy MOHANTY VS	// // 0	
246	D-WP(C)/589/2026	STATE OF ODISHA BISWAJIT SAHOO VS	GOURAV MOHANTY VS	// // 0	
247	D-WP(C)/590/2026	STATE OF ODISHA SRIGDHARANI DAS VS	BIBEKANANDA MAHAPATRA VS	// // 0	
248	D-WP(C)/591/2026	STATE OF ODISHA BHAKTARAM PATTANAYAK VS	TANMAY MISHRA VS	// // 0	
249	D-WP(C)/592/2026	STATE OF ODISHA SRINIVAS BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //	

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250	D-WP(C)/594/2026	AKHIL BARAL VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
251	D-WP(C)/596/2026	GANESH RAM MEHER VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
252	D-WP(C)/599/2026	KALPANA KAMILA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
253	D-WP(C)/600/2026	DILIP KUMAR PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600003
254	D-WP(C)/601/2026	KALANDI CHARAN PATI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
255	D-WP(C)/603/2026	SHYAM SUNDAR TAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
256	D-WP(C)/604/2026	PRADEEP KUMAR PATTNAIK VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	// 0 //	
257	D-WP(C)/606/2026	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
258	D-WP(C)/608/2026	HRUSIKESH MAHALING VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //	
259	D-WP(C)/609/2026	B.PURUSOTTAM BIKRAM PATRA VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //	
260	D-WP(C)/610/2026	RAMESH CHANDRA BHUE VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //	
261	D-WP(C)/611/2026	KRUTIBASA MISHRA	SITARAM SATAPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/612/2026	HEMANTA KUMAR SAHU	SITARAM SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/613/2026	JAYANTA KISHORE PATRI	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/614/2026	BRAJA MOHAN KALANDI	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/616/2026	GOBARDHAN NAYAK	GOBARDHAN NAYAK	//	
		VS	VS	()	
		RABI NAYAK		//	
266	D-WP(C)/618/2026	ASHOK KUMAR PRUSTY	RAMAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
267	D-WP(C)/619/2026	GOBARDHAN NAYAK	GOBARDHAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/621/2026	M/S S. P ENTERPRISES	ITISHREE TRIPATHY	//	AOD20220003503C202600002
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
269	D-WP(C)/622/2026	ANNAPURNA BEHURA	BHAGABAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/623/2026	M/S S. P ENTERPRISES	ITISHREE TRIPATHY	//	AOD20220003503C202600001
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
271	D-WP(C)/624/2026	ENGINEER-IN CHIEF, PUBLIC HEALTH, ODISHA	SATYA BRATA MOHANTY, A.G.A	//	LOD20240000172C202600002
		VS	VS	()	
		GENERAL SECRETARY, NIKHILA ODISHA WATER SUPPLY AND SANITATION EMPLOYEES UNION		//	
272	D-WP(C)/625/2026	M/S ODISHA STATE RURAL CONNECTIVITY PROJECT	BLAGENDRA	//	AOD20220004095C202600001
		VS	VS	()	

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273	D-WP(C)/626/2026	THE PRINCIPAL COMMISSIONER OF INCOME (EXEMPTION) HYDERABAD ABHIMANYU BHOL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS AKSHAYA KUMAR SAHOO	// // 0 //	AOR20220001297C202600003
274	D-WP(C)/627/2026	BHOLESWAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS ASHOK KUMAR DAS	// 0 //	
275	D-WP(C)/628/2026	GOURI SANKAR PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS AKSHAYA KUMAR SAHOO	// 0 //	
276	D-WP(C)/630/2026	BHOLESWAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS RAGHUNATH DASMOHAPATRA	// 0 //	
277	D-WP(C)/631/2026	NABAKISHORE SETHI VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS PRAKASH KUMAR MISHRA	// 0 //	
278	D-WP(C)/632/2026	BIJAYA DORA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS NIRANJAN LENKA	// 0 //	
279	D-WP(C)/633/2026	PRADOSH KUMAR CHAKRABORTY VS STATE OF ODISHA	NIRANJAN LENKA VS SANJAY KUMAR PATRA	// 0 //	
280	D-WP(C)/634/2026	RAJU GOPAL SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS DHANANJAYA MUND	// 0 //	
281	D-WP(C)/636/2026	LAXMIDHAR BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS BIBHUTI BHUSAN MISHRA	// 0 //	AOR20220001492C202600001
282	D-WP(C)/637/2026	SASMITA PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS SANJAY KUMAR PATRA	// 0 //	
283	D-WP(C)/639/2026	JANMEJAY PARIDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	

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284	D-WP(C)/640/2026	KRUSHNA CHANDRA PANDA VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	MANAS RANJAN BAUG VS PRAKASH KUMAR MISHRA	// 0 //	AOR20220002374C202600002
285	D-WP(C)/641/2026	RADHESHYAM BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS PRASANTA KUMAR SATAPATHY	// 0 //	
286	D-WP(C)/642/2026	ASHUTOSH DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS PRAKASH KUMAR MISHRA	// 0 //	
287	D-WP(C)/643/2026	SHANTILATA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS ANUPAM DASH	// 0 //	
288	D-WP(C)/644/2026	MAMATA MOHANTY VS THE COLLECTOR, MAYURBHANJ	ANUPAM DASH VS RASHMI KANTA ACHARYA	// 0 //	
289	D-WP(C)/646/2026	RASMITA PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS SACHIDANANDA SAHOO	// 0 //	
290	D-WP(C)/647/2026	MAHESH PRASAD DAS VS STATE OF ODISHA	SACHIDANANDA SAHOO VS ANKITA MUKHERJI	// 0 //	
291	D-WP(C)/649/2026	DR. SATCHIDANANDA MISHRA VS STATE OF ODISHA	ANKITA MUKHERJI VS SUBHRANSU BHUSAN MOHANTY	// 0 //	
292	D-WP(C)/652/2026	SURYAKANTI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS ANKITA MUKHRJI	// 0 //	
293	D-WP(C)/654/2026	MANI TIRUMALA PROJECTS PVT. LTD., KOLKATA VS STATE OF ODISHA	ANKITA MUKHRJI VS DEBADATTA MOHANTY	// 0 //	
294	D-WP(C)/656/2026	PRAFULLA KUMAR GERU VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	DEBADATTA MOHANTY VS DEBASISH SAMAL	// 0 //	
295	D-WP(C)/657/2026	DEBRAJ MOHANTY	DEBASISH SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/660/2026	SANTOSH KUMAR BEHERA @ SANTOSH BEHERA	SISIRA PANIGRAHI	//	
		VS	VS	0	
		THE REGIONAL MANAGER, ODISHA GRAMEEN BANK, BERHAMPUR		//	
297	D-WP(C)/662/2026	JANMEJAY SAHU	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/663/2026	RABINDRANATH MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/664/2026	SHYAMLAL GUPTA	TUNA SAHU	//	
		VS	VS	0	
		HDFC BANK LTD., MUMBAI		//	
300	D-WP(C)/665/2026	IPSITA DASH	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/666/2026	PRAKASH CHANDRA PATRA	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/670/2026	KANYA KUMARI RAO	SEPHALEE DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/672/2026	DR.HEMANTA KUMAR MOHARANA	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/673/2026	SURYAKANTA DINDA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/675/2026	GANGA RANI ROUT	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/676/2026	BIMAN SARDAR	DHANANJAYA MUND	//	
		VS	VS	0	

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307	D-WP(C)/677/2026	STATE OF ODISHA CHANDAN KUMAR MOHANTY VS	ADHIRAJ MOHANTY VS	// // 0	
308	D-WP(C)/678/2026	STATE OF ODISHA SUSAMA OJHA VS	PRADIPTA KISHORE BHUYAN VS	// // 0	
309	D-WP(C)/679/2026	STATE OF ODISHA TAPAN JANA VS	DHANANJAYA MUND VS	// // 0	
310	D-WP(C)/680/2026	STATE OF ODISHA PARBATI PRADHAN VS	JYOTIRMAYA SAHOO VS	// // 0	
311	D-WP(C)/682/2026	STATE OF ODISHA SAHADEB GHADEI VS	DHANANJAYA MUND VS	// // 0	
312	D-WP(C)/683/2026	STATE OF ODISHA KANAKALATA SENAPATI VS	BIBHUTI RANJAN SWAIN VS	// // 0	
313	D-WP(C)/684/2026	STATE OF ODISHA SEPHALI PARAMANIK VS	DHANANJAYA MUND VS	// // 0	
314	D-WP(C)/686/2026	STATE OF ODISHA RANJUKTA SETHY VS	PRADIPTA KISHORE BHUYAN VS	// // 0	
315	D-WP(C)/687/2026	STATE OF ODISHA MANAS PRADHAN VS	DHANANJAYA MUND VS	// // 0	
316	D-WP(C)/688/2026	STATE OF ODISHA Dr. BINAYAK PADHY VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202600007
317	D-WP(C)/689/2026	STATE OF ODISHA KSHIR SAGAR PATEL @ KHIRA SAGAR PATEL VS	AMIT PRASAD BOSE VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/690/2026	Dr. MANASI RANI BISOI VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202600010
319	D-WP(C)/691/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202600009
320	D-WP(C)/692/2026	NILANCHAL DASH VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202600008
321	D-WP(C)/693/2026	GUNA PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/694/2026	HAREKRUSHNA DHANI VS STATE OF ODISHA	ASUTOSH ROUT VS STATE OF ODISHA	// 0 //	AOD20230000737C202600003
323	D-WP(C)/695/2026	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS STATE OF ODISHA	// 0 //	AOR20220004309C202600001
324	D-WP(C)/699/2026	SAROJ MISHRA @ SARAJANANDA MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/700/2026	PRADIP KISHORE PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/701/2026	SURESH MULI VS STATE OF ODISHA	BASUDEV MISHRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/702/2026	JAGA BARIHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/703/2026	DHIRENDRA BHOI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/704/2026	M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH VS SEBANGA GRONIPUR, CUTTACK	SANDHYARANI PANI VS SEBANGA GRONIPUR, CUTTACK	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/705/2026	KHETRAMOHAN ROUTRAY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/706/2026	PRAVABATI ROUTRAY	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/707/2026	BHAGABAT KHILAR	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/708/2026	RAMESH CHANDRA NAYAK	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/709/2026	DAMBARUDHAR MAHANTA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
335	D-WP(C)/713/2026	SIVA PRASAD DAS	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/714/2026	GANDHARBA BEHERA	SANDIPAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/717/2026	BIDUTLATA TRIPATHY	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/718/2026	CHANDAN SINGHARI	CHINMAYA MISHRA	//	
		VS	VS	0	
		SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI		//	
339	D-WP(C)/719/2026	BHARATI JENA	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/720/2026	M/S ODISHA STEVEDORES LTD	KAJAL SAHOO	//	AOR20220001613C202600001
		VS	VS	0	

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341	D-WP(C)/721/2026	DESIGNATED COMMITTEE, CENTRAL GST AND CUSTOMS, BBSR MANJULATA SUBUDHI VS STATE OF ODISHA	ASUTOSH BISWAL VS	// // 0 //	
342	D-WP(C)/722/2026	BHABANI JENA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOD20240000012C202600005
343	D-WP(C)/723/2026	M/S SURENDRA BARIK INFRASERVICE PRIVATE LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600002
344	D-WP(C)/726/2026	KAMALAKANTA BADU VS COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA	AMIYA KUMAR MISHRA VS	// 0 //	
345	D-WP(C)/727/2026	ASIM MANJUMDAR VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //	
346	D-WP(C)/728/2026	BAIJAYANTI SAHOO VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
347	D-WP(C)/731/2026	BAJARANGBALI WOMEN SELF HELP GROUP, BASUDEMPUR VS STATE OF ODISHA	DEMPUR SAHOO VS	// 0 //	
348	D-WP(C)/732/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
349	D-WP(C)/734/2026	SUDHAKRUSHNA LAYA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
350	D-WP(C)/736/2026	MAHENDRA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
351	D-WP(C)/738/2026	CHAINA DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	

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352	D-WP(C)/739/2026	MAHENDRA CHANDRA RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
353	D-WP(C)/740/2026	MAKBUL ALI KHAN VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //	
354	D-WP(C)/741/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
355	D-WP(C)/742/2026	DIPIKA PATRO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
356	D-WP(C)/743/2026	BIKASH CHANDRA DAS VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	// 0 //	
357	D-WP(C)/744/2026	SUBRAT MANDAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
358	D-WP(C)/746/2026	ALOK RANJAN PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
359	D-WP(C)/747/2026	KALANDI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
360	D-WP(C)/748/2026	ANJU MAITY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
361	D-WP(C)/749/2026	RAJESWARI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
362	D-WP(C)/751/2026	SUMITRA PRASAD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
363	D-WP(C)/752/2026	SANTOSH KUMAR MOHAPATRA	SANJIB KUMAR BHANJADEO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/753/2026	ALOK RANJAN PANDA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/754/2026	BASANTI BEHERA	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/755/2026	ALAKA JENA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600004
		VS	VS	()	
		DILLIP KUMAR JENA		//	
367	D-WP(C)/757/2026	JHARANA MANDAL	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/758/2026	DR.SOMI PATRO	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/759/2026	JOTIMADHABA GADANAYAK	NIRAJ KUMAR SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/760/2026	RABINDRA MOHANTA	SOMANATH MISHRA	//	
		VS	VS	()	
		TATA POWER NORTH ODISHA DISTRIBUTION LTD.BALESWAR		//	
371	D-WP(C)/761/2026	BIPIN BIHARI MARTHA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/762/2026	DILLIP KUMAR SINHA	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/763/2026	SUDHIR CHANDRA SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/764/2026	PRAMOD BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

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375	D-WP(C)/765/2026	STATE OF ODISHA ANANTA KUMAR SAHOO VS	SUDEEPTA KUMAR SINGH VS	// // ()	
376	D-WP(C)/766/2026	STATE OF ODISHA ASWINI KUMAR ROUT VS	GOPAL PRASAD JENA VS	// // ()	
377	D-WPCRL/354/2026	THE REGIONAL MANAGER, PUNJAB NATIONAL BANK, BBSR PABARI PATREA VS	BIBHU PRASAD CHHUALSINGH VS	// // / 0 ()	
378	D-ABLAPL/325/2026	STATE OF ODISHA HAPUS KHAN @ HAKIM KHAN VS	MANORANJAN ACHARYA VS	// // NAYAGARH /430 /2025 ()	
379	D-ABLAPL/327/2026	STATE OF ODISHA CHITTARANJAN BALABANTARAY VS	JYOTIRMAYA SAHOO VS	// // KHURDA MODEL /540 /2025 ()	
380	D-ABLAPL/329/2026	STATE OF ODISHA TAPAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// // KHURDA MODEL /540 /2025 ()	
381	D-ABLAPL/330/2026	STATE OF ODISHA DAYA SAGAR DAS VS	UMAKANTA BARIK VS	// // TUREIKELA /346 /2025 ()	
382	D-ABLAPL/336/2026	STATE OF ODISHA BAPI @ KRUSHNA CHANDRA MALLIK VS	BIJAYANANDA DASH VS	// // DHENKANAL TOWN /175 /2024 ()	
383	D-ABLAPL/337/2026	STATE OF ODISHA SAMRAT SINGH VS	DEEPAK KU SAHOO VS	// // NIKIRAI /385 /2025 ()	
384	D-ABLAPL/338/2026	STATE OF ODISHA SRIKANTA DAS @ SRIKANTA KUMAR DAS VS	AKSHAYA KUMAR SUBUDHI VS	// // NANDANKANAN /464 /2025 ()	
385	D-ABLAPL/341/2026	STATE OF ODISHA BALIA @ RAMESH BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// // TIHIDI /408 /2025 () //	

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386	D-ABLAPL/348/2026	SABITA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	PURI TOWN /668 /2025 () //	
387	D-ABLAPL/353/2026	AKASH BALIARSINGH @ AKA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /263 /2025 () //	
388	D-ABLAPL/357/2026	DILLIP KUMAR BALABANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /327 /2025 () //	AOD20240000586C202600001
389	D-ABLAPL/358/2026	RAMA @ RAMA CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /2 /2026 () //	
390	D-ABLAPL/359/2026	RANJAN BHUYAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /409 /2025 () //	
391	D-ABLAPL/363/2026	SAMBIT HATI @ ILU HATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /302 /2025 () //	
392	D-ABLAPL/365/2026	KABULI PARIDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BALASORE SADAR /1 /2026 () //	
393	D-ABLAPL/366/2026	ASHOK KUMAR BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /396 /2025 () //	
394	D-ABLAPL/368/2026	SUNITA MISHRA VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /336 /2022 () //	
395	D-ABLAPL/374/2026	SITAKANTA MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /336 /2022 () //	
396	D-ABLAPL/376/2026	MANAS RANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BALUGAON P.S. /442 /2025 () //	
397	D-ABLAPL/380/2026	NAKUDU @ JEHERULAL SANDHA	BIJAYA KUMAR RAGADA	HIRAKUD /268 /2025	

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FILING REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/385/2026	RAGHUNATH HIAL	SIDHARTHA SANKAR RAY (2)	MUNIGUDA /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/386/2026	ASHOKA @ ASHOKA KUMAR PARIDA	BIBUDHENDRA KUMAR RATH	BANKI /503 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/391/2026	TAPAS KUMAR DAS @ TAPAS PRASAD DAS	SATYA JEET ROUT	SALIPUR /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/392/2026	MALATI BARIK	SUSANTA KUMAR SAHU	MAHILA P.S. BUXIBAZAR /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/393/2026	BUBUNA PANDA	ANADI CHARAN NAYAK	KISSANNAGAR PS /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/398/2026	LALITA NAHAK	BIJAYANANDA DASH	BHUBANESWAR VIGILANCE /42 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
404	D-ABLAPL/405/2026	SUBHADRA DAS	AKSHAYA KUMAR PANDEY	BHADRESWAR /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/410/2026	SIMANCHAL PUROHIT	JNYANANANDA PANDA	SAMBALPUR VIGILANCE /27 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
406	D-ABLAPL/411/2026	SHYAM SINGH	KHAGESWAR BEHERA	SORO /769 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/413/2026	KAMDEV BEMAL	JNYANANANDA PANDA	BHAWANIPATNA TOWN /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/414/2026	SAMBIT BEURA @ KALIA	BISWARANJAN DALAI	KHUNTUNI /1 /2026	AOR20220003722C202600003
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/415/2026	STATE OF ODISHA JETHU MALLIK @ BANAMALI MALLIK VS	AMITAV TRIPATHY VS	// / /0 ()	
410	D-ABLAPL/417/2026	STATE OF ODISHA YUDHISTIRA SWAIN VS	PRADIP KUMAR MALLICK VS	// PIPLI /797 /2025 ()	
411	D-ABLAPL/418/2026	STATE OF ODISHA SANTOSH KHARA VS	SANJEEB KUMAR JENA VS	// KORAPUT TOWN /290 /2024 ()	AOR20220000044C202600002
412	D-ABLAPL/431/2026	STATE OF ODISHA DIBAKAR DANG VS	BHABANI SANKAR DAS VS	// EOW,BHUBANESWAR /18 /2025 ()	AOD20240000170C202600003
413	D-ABLAPL/432/2026	STATE OF ODISHA RABI KUMAR SINGH @ BHONDU VS	KULDEEP MOHANTY VS	// PLANTSITE /420 /2023 ()	AOD20240000012C202600004
414	D-ABLAPL/434/2026	STATE OF ODISHA ANJAN KUMAR SAHU VS	LALITENDU BHUYAN VS	// TURUMUNGA /347 /2025 ()	
415	D-ABLAPL/437/2026	STATE OF ODISHA SRINIBAS PUHAN VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /818 /2025 ()	
416	D-ABLAPL/439/2026	STATE OF ODISHA GUNANIDHI SAHOO VS	SUSIL KUMAR PATNAIK VS	// MAHULPADA /66 /2025 ()	
417	D-ABLAPL/441/2026	STATE OF ODISHA SK. ISRAFIL @ SK. ESRAFIL VS	SIVA SANKAR CHAINI VS	// BONTH /114 /2024 ()	
418	D-ABLAPL/444/2026	STATE OF ODISHA SIPHAN KUMAR KHORA VS	SANJEEB KUMAR JENA VS	// DASMANTAPUR /20 /2024 ()	AOR20220000044C202600001
419	D-ABLAPL/445/2026	STATE OF ODISHA SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1196 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/446/2026	SUBAL BARIK VS STATE OF ODISHA	MANORANJAN DAS VS	JENAPUR /453 /2025 () //	AOR20220000053C202600004
421	D-ABLAPL/447/2026	TANGUDU BIKASH RANJAN PATRA VS SUPDT. OF POLICE, CBI, BBSR	ASHIM KISHOR PAL VS	//0 () //	
422	D-ABLAPL/448/2026	PINKU @ SANGRAM KESHARI SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BANARAPAL /671 /2025 () //	
423	D-ABLAPL/449/2026	AJAYA SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /250 /2025 () //	
424	D-ABLAPL/458/2026	ARJUN CHARAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /423 /2025 () //	
425	D-ABLAPL/459/2026	SANJUKTA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //	
426	D-ABLAPL/461/2026	SASWAT MOHAPATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	DHENKANAL TOWN /892 /2025 () //	
427	D-ABLAPL/462/2026	ABHAYA KUMAR LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //	
428	D-ABLAPL/463/2026	SUDHIR KUMAR PARIDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	TIRTOL /628 /2025 () //	
429	D-ABLAPL/464/2026	NIRMALA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	TIRTOL /628 /2025 () //	
430	D-ABLAPL/465/2026	AMULYA KUMAR LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //	
431	D-ABLAPL/466/2026	ADHIR KUMAR PARIDA	BRAJA MOHAN SARANGI	TIRTOL /628 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/467/2026	BABLU @ BJAYA NAIK	BIBHUTI BHUSAN SWAIN	GOVINDPUR /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/468/2026	PRAPATI RANJAN BARIK	BRAJA MOHAN SARANGI	TIRTOL /628 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/469/2026	AKSHAYA LENKA	ALOK KUMAR MOHAPATRA	CHAULIAGANJA /624 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/471/2026	SAIBA @ PRAMOD BARIK @ PRAMOD KUMAR BARIK	KDHIRAJ MOHANTY	GHATAGAON /278 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/475/2026	RADHARANI GHOSH	RAMA CHANDRA JENA	BASTA /523 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/477/2026	RUDRAMANI HOTTA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/480/2026	BIKRAM PRADHAN	JYOTIRMAYA SAHOO	KHURDA SADAR /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/483/2026	PRAMOD CHANDRA SINGH @ PRAMOD SINGH	JYOTIRMAYA SAHOO	KHURDA SADAR /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/488/2026	TULASI SAMAL	SUBHRANSU BHUSAN MOHANTY	BONTH /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/492/2026	BABULU @ BABUL DAS	ASHOK DAS	PIPLI /752 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/504/2026	CHANDAN JENA @ CHANDU JENA	ASHOK DAS	PIPLI /752 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/509/2026	STATE OF ODISHA PARIKHITA SAHOO VS	HARI KRUSHNA PANIGRAHI VS	// AUL /5 /2026 ()	
444	D-ABLAPL/510/2026	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SAMAPIKA MISHRA VS	// KONARK /36 /2025 ()	
445	D-ABLAPL/511/2026	STATE OF ODISHA SANTOSH MOHAPATRA VS	RAKESH KUMAR MALLICK VS	// / /0 ()	
446	D-ABLAPL/514/2026	STATE OF ODISHA RAKESH JENA @ KUNU JENA VS STATE OF ODISHA	ASHOK DAS VS	// PIPLI /752 /2025 () //	

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MISC CASES FILED on :06/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/37339/2025 CONTR/1/2026	HIMANSHU PATEL MP	ADV.	1/2026
2	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	1/2026
3	D-CRLMA/457/2026 CRLMA/ /	NAKULA MUDULI MP	DEVASHIS PANDA	1/2026
4	D-MSA/711/2026 MSA/ /	M/S. LAXMIPRIYA INFRA CON.,KHURDA MP	DILLIP KUMAR PRADHAN	2/2026
5	D-OTAPL/54550/2025 OTAPL/1/2026	THE COMMISSIONER OF CGST AND CX, MP	ROHIT K. CHOUDHURY,SR.S.C	2/2026
6	D-JCRLA/49/2022 JCRLA/49/2022	MANMATH JENA MP	ADV.	3/2026
7	D-TRPCRL/517/2026 TRPCRL/ /	PRIYA RANJAN SWAIN MP	PRAVASH CHANDRA JENA	3/2026
8	D-OTAPL/54550/2025 OTAPL/1/2026	THE COMMISSIONER OF CGST AND CX, MP	ROHIT K. CHOUDHURY,SR.S.C	3/2026
9	D-MSA/711/2026 MSA/ /	M/S. LAXMIPRIYA INFRA CON.,KHURDA MP	DILLIP KUMAR PRADHAN	3/2026
10	D-JCRLA/4560/2025 JCRLA/23/2025	PRATAP NAIK MP	ADV.	4/2026
11	D-CMAPL/49439/2025 CMAPL/1/2026	NABIN KUMAR PANDA MP	AJAYA KUMAR DASH	4/2026
12	D-LAA/648/2026 LAA/ /	URMILA AGRAWAL @ AGRAWALLA MP	DIPTI RANJAN BHOKTA	4/2026
13	D-LAA/648/2026 LAA/ /	URMILA AGRAWAL @ AGRAWALLA MP	DIPTI RANJAN BHOKTA	5/2026
14	D-JCRLA/4560/2025 JCRLA/23/2025	PRATAP NAIK MP	ADV.	5/2026
15	D-RVWPET/53840/2025 RVWPET/1/2026	APARNNA BISWAL MP	SRINIVAS MOHANTY	5/2026
16	D-CMAPL/55462/2025 CMAPL/2/2026	SURESH KUMAR MOHANTY MP	GYANENDRA KUMAR TRIPATHY	5/2026
17	D-BLAPL/35778/2025 BLAPL/13409/2025	JEEVAN MISHRA @ JIBAN MISHRA @ TANA MP		6/2026
18	D-RVWPET/53840/2025 RVWPET/1/2026	APARNNA BISWAL MP	SRINIVAS MOHANTY	6/2026
19	D-LAA/14599/2025 LAA/21/2025	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	6/2026
20	D-CONTC/42157/2025 CONTC/4779/2025	PRADEEP KUMAR PRAHARAJ MP		6/2026
21	D-BLAPL/38902/2025 BLAPL/13418/2025	RAJANI @ HEMALATA BEHERA MP		7/2026
22	D-CONTC/16448/2025 CONTC/2043/2025	CHANDRAJIT MOHANTY MP	MR.S.N.JENA, S.PATRA, S.RATH, D.D.SAHU , S.J.MOHANTY	7/2026
23	D-TRP(C)/605/2026 TRP(C)/ /	JAI MALLIK @ MALIK MP	SANJEEB CHAKRAVARTY	7/2026
24	D-RVWPET/607/2026 RVWPET/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT (CENTRAL GOVT. COUNSEL)	7/2026
25	D-TRP(C)/55383/2025 TRP(C)/1/2026	BISWAMOHINI PATRA MP	DURGA PRASAD JENA	8/2026
26	D-CRLLP/6/2026	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	

	CRLLP/4/2026	MP		8/2026
27	D-RVWPET/52941/2025 RVWPET/4/2026	GOUTAM HALDAR MP	MAHESWAR MOHANTY	8/2026
28	D-CONTC/49710/2025 CONTC/5878/2025	DASARATH CHOUDHURY MP	ADV.	8/2026
29	D-RPFAM/52955/2025 RPFAM/4/2026	AKSHAY KUMAR SWAIN MP	SIDHARTH SANKAR MOHAPATRA	8/2026
30	D-BLAPL/39583/2025 BLAPL/13576/2025	LINGARAJ SA @ AKADA MP	BIJAYA KUMAR RAGADA	8/2026
31	D-BLAPL/32296/2025 BLAPL/11098/2025	ABINASH MOHARANA MP		9/2026
32	D-RPFAM/661/2026 RPFAM/ /	JYOTIRMAYEE ROUT MP	SATYAJIT MOHAPATRA	9/2026
33	D-CRLLP/40771/2025 CRLLP/5/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	9/2026
34	D-CONTC/40727/2025 CONTC/103/2026	SWETA KU. SETH MP	GOKULANANDA SAHU	9/2026
35	D-BLAPL/32297/2025 BLAPL/11100/2025	ABINASH MOHARANA MP		10/2026
36	D-RPFAM/668/2026 RPFAM/ /	DEBABRATA MALICK MP	DIPTI REKHA NANDA	10/2026
37	D-CONTC/737/2026 CONTC/ /	PRAKASH KUMAR SETHI MP	ADV.	10/2026
38	D-CRLLP/373/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	10/2026
39	D-CRLLP/40835/2025 CRLLP/6/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	11/2026
40	D-CONTC/40727/2025 CONTC/103/2026	SWETA KU. SETH MP	GOKULANANDA SAHU	11/2026
41	D-BLAPL/32298/2025 BLAPL/11101/2025	ABINASH MOHARANA MP		11/2026
42	D-RPFAM/668/2026 RPFAM/ /	DEBABRATA MALICK MP	DIPTI REKHA NANDA	11/2026
43	D-BLAPL/32302/2025 BLAPL/11102/2025	ABINASH MOHARANA MP		12/2026
44	D-CRLLP/34916/2025 CRLLP/7/2026	STATE OF ODISHA MP	SOBHAN PANIGRAHI (A.S.C)	12/2026
45	D-MATA/49559/2025 MATA/6/2026	AMBIKA KISHAN MP	GHANASHYAM MUDULI	14/2026
46	D-MATA/49559/2025 MATA/6/2026	AMBIKA KISHAN MP	GHANASHYAM MUDULI	15/2026
47	D-MATA/35246/2025 MATA/9/2026	SOUVAGYALAXMI PRUSTY MP	MANOJ KUMAR PANDA	16/2026
48	D-MATA/681/2026 MATA/ /	DHANANJAYA PANDA MP	LAKSMIDHAR KABI	17/2026
49	D-CRLREV/39813/2025 CRLREV/7/2026	DUKHU PUTEL MP	BISWAJIT NAYAK	18/2026
50	D-MATA/49116/2024 MATA/425/2024	VIJAY RAJ SINGH MP	PRAMOD KUMAR NIGAM	18/2026
51	D-CRLREV/334/2026 CRLREV/ /	DILLIP KUMAR MALLIK MP	TRILOCHAN NANDA	19/2026
52	D-ABLAPL/25119/2025 ABLAPL/9798/2025	GHADU KHILA MP		19/2026
53	D-CRLREV/334/2026 CRLREV/ /	DILLIP KUMAR MALLIK MP	TRILOCHAN NANDA	20/2026
54	D-FAO/54685/2025 FAO/5/2026	D.M., M/S. NATIONAL INSURANCE CO. LTD MP	DR. ANSHU KUMAR REMOJANTHACK	20/2026
55	D-ABLAPL/25825/2025 ABLAPL/10147/2025	ARMAN KHAN MP		20/2026
56	D-ABLAPL/26305/2025 ABLAPL/10319/2025	RAJKISHORE DAS MP		21/2026
57	D-CRLREV/346/2026 CRLREV/ /	GOURISHANKAR BEHERA @ TABLU @ GOURABINDRA NATH PRUSTY MP		21/2026

58	D-FAO/54685/2025 FAO/5/2026	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	DR. B. N. S. K. M. A. R. E. D. H. A. N. T. I. A. C. K.	21/2026
59	D-FAO/47274/2025 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO. LTD. MP	SUBRAT SARKAR	22/2026
60	D-CRLREV/309/2026 CRLREV/ /	SIMANCHALA NAYAK MP	SUSANTA KUMAR LENKA	22/2026
61	D-ABLAPL/35660/2025 ABLAPL/13789/2025	BAMADEBA SWAIN MP		22/2026
62	D-CRLREV/89/2023 CRLREV/89/2023	BASANTA DASH@BASANTA KUMAR DASH MP		23/2026
63	D-ABLAPL/40212/2025 ABLAPL/94/2026	SHAIK MOUDDIN @ SK. MODDIN @ MOHIN MP	SHAIKSHAYA KUMAR JENA	23/2026
64	D-FAO/55083/2025 FAO/8/2026	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	23/2026
65	D-ABLAPL/34377/2025 ABLAPL/13186/2025	DILIP SAHU @ DILLIP KUMAR SAHU MP		24/2026
66	D-CRLREV/367/2026 CRLREV/ /	DIBYARANJAN MAIKAP @ SURYAKANTA MP	MAIKAP@KINDAPATTANAIAK	24/2026
67	D-FAO/55083/2025 FAO/8/2026	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	24/2026
68	D-ABLAPL/37395/2025 ABLAPL/14068/2025	GYANENDRA BEHERA MP		25/2026
69	D-CRLREV/367/2026 CRLREV/ /	DIBYARANJAN MAIKAP @ SURYAKANTA MP	MAIKAP@KINDAPATTANAIAK	25/2026
70	D-FAO/51053/2025 FAO/539/2025	SITANATH KAR MP	MAHENDRA KUMAR SAHOO	25/2026
71	D-CRLREV/380/2022 CRLREV/380/2022	RENUBALA NAYAK MP		26/2026
72	D-FAO/55333/2025 FAO/10/2026	DIVISIONAL MANAGER ORIENTAL INSURANCE MP	SOMNATH ROYANGUL	26/2026
73	D-ABLAPL/32017/2025 ABLAPL/12342/2025	MALAYA MOHARANA MP		26/2026
74	D-CRLREV/383/2022 CRLREV/383/2022	TOFAN NAYAK MP		27/2026
75	D-ABLAPL/31385/2025 ABLAPL/12058/2025	KANHU CHARAN SAMANTASINGHAR MP		27/2026
76	D-FAO/404/2014 FAO/404/2014	NILANCHAL BAGARTY MP	SAROJANANDA MISHRA	27/2026
77	D-CMP/531/2026 CMP/ /	RAMESH CHANDRA MOHANTY MP	AMITAV TRIPATHY	27/2026
78	D-CRLREV/40187/2025 CRLREV/ /	BUDDAR RAJU RHODA MP	LALATENDU JENA	28/2026
79	D-ABLAPL/37447/2025 ABLAPL/14108/2025	LAXMIDHARA SAHOO MP		28/2026
80	D-CMP/532/2026 CMP/ /	KRUSHNA CHANDRA BEHERA MP	PRASANTA KUMAR SATAPATHY	28/2026
81	D-FAO/54018/2025 FAO/ /	BIBEKANANDA JENA MP	SAMEER KUMAR DAS	28/2026
82	D-CMP/54674/2025 CMP/14/2026	PRAMOD KUMAR DAS MP	GOPINATH MISHRA	29/2026
83	D-ABLAPL/21569/2025 ABLAPL/8494/2025	RAKESH KUMAR BINDHANI MP		29/2026
84	D-CRLREV/34373/2025 CRLREV/ /	ASHIRBAD DAS MP	SOUMYA KANTA TRIPATHY	29/2026
85	D-CMP/575/2026 CMP/ /	PRAKASH JENA MP	ACHYUTANANDA PATTANAIAK	30/2026
86	D-CRLREV/481/2026 CRLREV/ /	SUMIT KUMAR DASH @ SUMIT KUMAR DAS MP	SOTIRMAYA SAHOO	30/2026
87	D-RSA/47665/2025 RSA/5/2026	MAHESWAR BHATRA MP	DIPTI RANJAN BHOKTA	30/2026
88	D-CRLREV/40799/2025 CRLREV/ /	ESO SABAR MP	RABINDRA KUMAR MISHRA	31/2026
89	D-RSA/47665/2025	MAHESWAR BHATRA	DIPTI RANJAN BHOKTA	

	RSA/5/2026	MP		31/2026
90	D-CMP/597/2026 CMP/ /	SASANKA SEKHAR PATRA MP	RAJJEET ROY	31/2026
91	D-RSA/50857/2025 RSA/7/2026	MAHANTA GOUDA @ BEHERA MP	BIKRAM RATH	32/2026
92	D-CMP/21821/2025 CMP/844/2025	KIRTIRANJAN MOHANTY MP	NIRANJAN PANDA	32/2026
93	D-RSA/50857/2025 RSA/7/2026	MAHANTA GOUDA @ BEHERA MP	BIKRAM RATH	33/2026
94	D-CMP/53767/2025 CMP/17/2026	RAMESH CHANDRA GANDHI MP	TUSAR KUMAR MISHRA	33/2026
95	D-RSA/30361/2025 RSA/ /	PRAHALLAD NAIK MP	BINAYA KUMAR MOHANTY	34/2026
96	D-CMP/51821/2025 CMP/18/2026	SIMANCHAL PATTNAIK MP	LALIT KUMAR MAHARANA	34/2026
97	D-RSA/47389/2025 RSA/8/2026	GAVARA ANNA PURNA MP	C. ANANDA RAO	35/2026
98	D-CMP/697/2026 CMP/ /	MANORAMA MAHAPATRA MP	SANTOSH KUMAR DWIVEDY	35/2026
99	D-RSA/38141/2025 RSA/572/2025	KAILASH CH MALIK MP	PRAFULLA KUMAR SAHU	36/2026
100	D-CMP/53768/2025 CMP/20/2026	RAMESH CHANDRA GANDHI MP	TUSAR KUMAR MISHRA	36/2026
101	D-CMP/53872/2025 CMP/21/2026	JADURAJ MENDLI @ MENDALI MP	RAMA CHANDRA RATH	37/2026
102	D-RSA/53692/2025 RSA/9/2026	LILI PRADHAN @ SAHU MP	SOURAV SUMAN BHUYAN	37/2026
103	D-RSA/52272/2025 RSA/11/2026	SAMBHU NARAYAN SAHOO MP	PRADEEPTA KUMAR SWAIN	38/2026
104	D-WA/54331/2025 WA/18/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	38/2026
105	D-RSA/54869/2025 RSA/ /	JYOTI PATTNAIK MP	TUSAR KUMAR MISHRA	39/2026
106	D-WA/54331/2025 WA/18/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	39/2026
107	D-RSA/53447/2025 RSA/ /	THE CHIEF EXECUTIVE OFFICER, TR NORTH INDIA MP	PRANOD SHARMA DISTRIBUTION LTD., JANUGANJ, BALASORE	40/2026
108	D-WA/521/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	40/2026
109	D-WA/521/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	41/2026
110	D-RSA/296/2016 RSA/296/2016	BIJAY SAMAL MP	M/S.GAUTAM MISRA, JYOTI RANJAN DEO	41/2026
111	D-RSA/296/2016 RSA/296/2016	BIJAY SAMAL MP	M/S.GAUTAM MISRA, JYOTI RANJAN DEO	42/2026
112	D-WA/530/2026 WA/ /	PRABHAKAR NAYAK MP	NIHAL RATH	42/2026
113	D-RSA/54485/2025 RSA/12/2026	NANDA KISHORE SAHOO MP	PRABIN DAS	43/2026
114	D-WA/549/2026 WA/ /	CEO, URBAN CO OPERATIVE BANK LTD., MP	SUDARSHAN NANDA	43/2026
115	D-WA/620/2026 WA/ /	PRINCIPAL SECRETARY TO GOVT. WORKS MP	DEEPAK MOHANTY,A.G.A	44/2026
116	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	44/2026
117	D-CRLA/184/2026 CRLA/ /	SUDAM CHANDRA SAHU MP	ANJAN KUMAR BISWAL	44/2026
118	D-WA/620/2026 WA/ /	PRINCIPAL SECRETARY TO GOVT. WORKS MP	DEEPAK MOHANTY,A.G.A	45/2026
119	D-CRLA/184/2026 CRLA/ /	SUDAM CHANDRA SAHU MP	ANJAN KUMAR BISWAL	45/2026
120	D-CRLA/328/2026 CRLA/ /	PITAR PALO MP	SUCHIT KUMAR NAYAK	46/2026

121	D-WA/52821/2025 WA/19/2026	SARASWATI MALLICK MP	GAJENDRANATH ROUT	46/2026
122	D-CRLA/328/2026 CRLA/ /	PITAR PALO MP	SUCHIT KUMAR NAYAK	47/2026
123	D-WA/32990/2025 WA/1403/2025	PAPUN DASH MP	IN PERSON	47/2026
124	D-CRLA/333/2026 CRLA/ /	M. METHUNRAJ MP	DUSHMANTA SAHOO	48/2026
125	D-WA/49954/2025 WA/ /	RATNAKAR SWAIN MP	SABYASACHI PANDA	48/2026
126	D-WA/3051/2023 WA/3051/2023	DY. CHIEF ENGINEER, L.I.C.I. MP		49/2026
127	D-CRLA/333/2026 CRLA/ /	M. METHUNRAJ MP	DUSHMANTA SAHOO	49/2026
128	D-CRLA/1215/2023 CRLA/1215/2023	BHAGABAN PANDA MP	BHABANI SHANKAR DASPARIDA	50/2026
129	D-WA/41656/2025 WA/ /	BICHITRA KUMAR JENA MP	SISIR KUMAR PUROHIT	50/2026
130	D-WA/53801/2025 WA/22/2026	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	51/2026
131	D-CRLA/199/2026 CRLA/ /	SANTANU KUMAR KAR MP	ANJAN KUMAR BISWAL	51/2026
132	D-WA/712/2026 WA/ /	PRASANNA KUMAR DASH MP	SAMEER KUMAR DAS	52/2026
133	D-CRLA/199/2026 CRLA/ /	SANTANU KUMAR KAR MP	ANJAN KUMAR BISWAL	52/2026
134	D-WA/53801/2025 WA/22/2026	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	53/2026
135	D-CRLA/40284/2025 CRLA/10/2026	SAILENDRA MAHARANA@PINKU MP	BISHNU PRASAD PRADHAN	53/2026
136	D-CRLMC/40281/2025 CRLMC/32/2026	BHARAT KU SAHU @ BHARAT SAHOO MP	SAMARENDRA BAHADUR	53/2026
137	D-CRLMC/40495/2025 CRLMC/33/2026	AMARESH ROUT MP	BRUNDABAN ROUT	54/2026
138	D-WA/710/2026 WA/ /	DHANESWAR JENA MP	DEVASHIS PANDA	54/2026
139	D-CRLA/40574/2025 CRLA/12/2026	CHANDAN MAJHI MP	BIBEKANANDA MAHAPATRA	54/2026
140	D-CRLA/40574/2025 CRLA/12/2026	CHANDAN MAJHI MP	BIBEKANANDA MAHAPATRA	55/2026
141	D-WA/46443/2025 WA/23/2026	ROJI JENA @ ROJI RAJ MP	GOPAL KRUSHNA MOHANTY	55/2026
142	D-CRLMC/196/2026 CRLMC/ /	D.DIPTI RANJAN MP	BIJAY KUMAR BEHERA	55/2026
143	D-CRLA/40727/2025 CRLA/14/2026	SAYED IMTIAZ MP	SMRUTI RANJAN ROUT	56/2026
144	D-CRLMC/316/2026 CRLMC/ /	KRUTIBAS NAYAK @ PIYUSH NAYAK MP	BIJAYA KUMAR RAGADA	56/2026
145	D-WA/745/2026 WA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	56/2026
146	D-CRLMC/34122/2025 CRLMC/4652/2025	UMESH MAHAKUDA @ MAHAKUD MP		57/2026
147	D-CRLA/40727/2025 CRLA/14/2026	SAYED IMTIAZ MP	SMRUTI RANJAN ROUT	57/2026
148	D-WA/745/2026 WA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	57/2026
149	D-CRLA/40848/2025 CRLA/15/2026	SUJIT KUMAR NAYAK MP	SOUMYA RANJAN DAS	58/2026
150	D-CRLMC/40413/2025 CRLMC/53/2026	HEMANTA DALAI MP	BHABANI SHANKAR DASPARIDA	58/2026
151	D-WA/725/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	58/2026
152	D-WA/725/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	

	WA/ /	MP		59/2026
153	D-CRLA/361/2026 CRLA/ /	LOKNATH BHOI MP	SATYA RANJAN MULIA	59/2026
154	D-CRLMC/40780/2025 CRLMC/54/2026	OMM@ABINASH DAS MP	PRAKASH CHANDRA DASH	59/2026
155	D-CRLA/40547/2025 CRLA/17/2026	P.SUNDAR MP	DUSHMANTA SAHOO	60/2026
156	D-CRLMC/40780/2025 CRLMC/54/2026	OMM@ABINASH DAS MP	PRAKASH CHANDRA DASH	60/2026
157	D-CRLMC/364/2026 CRLMC/ /	AJU @ AJAYA SETHI MP	AMLAN SHAKTI PAUL	61/2026
158	D-CRLA/40547/2025 CRLA/17/2026	P.SUNDAR MP	DUSHMANTA SAHOO	61/2026
159	D-CRLMC/36275/2025 CRLMC/5005/2025	DEBENDRA SAHU@ GULU MP		62/2026
160	D-CRLA/381/2026 CRLA/ /	KHIROD DHURUA MP	PABITRA KUMAR NAYAK	62/2026
161	D-CRLA/627/2019 CRLA/627/2019	KAILASH CHANDRA JENA MP	M/S.PRASANTA KUMAR MISHRA	63/2026
162	D-CRLMC/36834/2025 CRLMC/5075/2025	DEBENDRA SAHU@GULU MP		63/2026
163	D-CRLMC/39065/2025 CRLMC/5452/2025	SURYAKANTA MAHAPATRA MP		64/2026
164	D-CRLA/381/2026 CRLA/ /	KHIROD DHURUA MP	PABITRA KUMAR NAYAK	64/2026
165	D-CRLMC/39582/2025 CRLMC/5606/2025	BIPIN ROUT@BIRANCHI BEHERA MP		65/2026
166	D-CRLA/381/2026 CRLA/ /	KHIROD DHURUA MP	PABITRA KUMAR NAYAK	65/2026
167	D-CRLMC/40052/2025 CRLMC/14/2026	JABIR SHA MP	SK. ZAFARULLA	66/2026
168	D-CRLA/40735/2025 CRLA/7/2026	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	66/2026
169	D-CRLMC/400/2026 CRLMC/ /	DURYODHAN BISHI MP	ANIRUDHA DAS	67/2026
170	D-CRLA/40735/2025 CRLA/7/2026	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	67/2026
171	D-CRLA/40735/2025 CRLA/7/2026	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	68/2026
172	D-CRLMC/401/2026 CRLMC/ /	KUSTU KANHAR MP	SK. ZAFARULLA	68/2026
173	D-CRLA/382/2026 CRLA/ /	SRIPADA NAIK MP	RAJIV KUMAR MAHANTA	69/2026
174	D-CRLMC/409/2026 CRLMC/ /	SAYED ARSHAD ALI MP	SAMVIT MOHANTY	69/2026
175	D-CRLA/382/2026 CRLA/ /	SRIPADA NAIK MP	RAJIV KUMAR MAHANTA	70/2026
176	D-CRLMC/409/2026 CRLMC/ /	SAYED ARSHAD ALI MP	SAMVIT MOHANTY	70/2026
177	D-CRLA/402/2026 CRLA/ /	ANANTA KUDEI@MUSA KUDEI MP	AMULYA RATNA PANDA	71/2026
178	D-CRLMC/38662/2025 CRLMC/5464/2025	CHINMAYA MAHAKHUD MP		71/2026
179	D-CRLMC/40827/2025 CRLMC/59/2026	JAYANTA GAURAV TRIPATHY MP	ANINDYA KUMAR MISHRA	72/2026
180	D-MACA/54266/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., ANANTANATH ROY MP		72/2026
181	D-CRLA/402/2026 CRLA/ /	ANANTA KUDEI@MUSA KUDEI MP	AMULYA RATNA PANDA	72/2026
182	D-CRLA/402/2026 CRLA/ /	ANANTA KUDEI@MUSA KUDEI MP	AMULYA RATNA PANDA	73/2026
183	D-MACA/638/2026 MACA/ /	D.M.,M/S. NATIONAL INSURANCE CO. LTD., ANANTANATH ROY MP	ANANTANATH ROY	73/2026

184	D-CRLMC/425/2026 CRLMC/ /	BULU RANJAN ROUT MP	MANAS RANJAN DHAL	73/2026
185	D-CRLA/38041/2025 CRLA/18/2026	SK.NASIRUDDIN MP	PRASANTA KU PANDA	74/2026
186	D-MACA/54150/2025 MACA/30/2026	KASHINATH SAHOO MP	DEBASISH PATNAIK	74/2026
187	D-CRLMC/450/2026 CRLMC/ /	AMIT CHOUDHARY MP	BISHNU PRASAD PRADHAN	74/2026
188	D-CRLMC/40316/2025 CRLMC/56/2026	BIDESI DAS MP	LALITENDU MISHRA	75/2026
189	D-MACA/54150/2025 MACA/30/2026	KASHINATH SAHOO MP	DEBASISH PATNAIK	75/2026
190	D-CRLA/39455/2025 CRLA/19/2026	MOHAN NAIK MP	GYANA RANJAN MOHAPATRA	75/2026
191	D-CRLA/39455/2025 CRLA/19/2026	MOHAN NAIK MP	GYANA RANJAN MOHAPATRA	76/2026
192	D-CRLMC/426/2026 CRLMC/ /	MANORANJAN SATAPATHY MP	BIBHUTI BHUSAN CHOUDHURY	76/2026
193	D-MACA/55013/2025 MACA/31/2026	BIKRAM KESHARI DAS MP	DURGA CHARAN DEY	76/2026
194	D-MACA/55013/2025 MACA/31/2026	BIKRAM KESHARI DAS MP	DURGA CHARAN DEY	77/2026
195	D-CRLA/15190/2025 CRLA/677/2025	PADLAM BHUMIYA MP	SHYAM MANOHAR	77/2026
196	D-CRLMC/470/2026 CRLMC/ /	SARAT KUMAR BISWAL MP	SANTOSH KUMAR DWIVEDY	77/2026
197	D-CRLA/39263/2025 CRLA/20/2026	RANJANA BEHERA MP	BIJAYA KUMAR RAGADA	78/2026
198	D-CRLMC/40231/2025 CRLMC/69/2026	RAJIB LOCHAN PANDA MP	PRASANNA KUMAR PARHI	78/2026
199	D-CRLA/39263/2025 CRLA/20/2026	RANJANA BEHERA MP	BIJAYA KUMAR RAGADA	79/2026
200	D-CRLMC/487/2026 CRLMC/ /	PRAHALLAD MISTRI @ PULU MP	PRAKASH CHANDRA DASH	79/2026
201	D-CRLMC/501/2026 CRLMC/ /	UMESH KUMAR PAMANI MP	SOUMYA RANJAN DAS	80/2026
202	D-CRLA/137/2026 CRLA/ /	ABHIMANYU SAHOO MP	SANTOSH KUMAR MOHANTY	80/2026
203	D-CRLA/137/2026 CRLA/ /	ABHIMANYU SAHOO MP	SANTOSH KUMAR MOHANTY	81/2026
204	D-CRLMC/35096/2025 CRLMC/4868/2025	SIMANCHAL PATRA MP		81/2026
205	D-CRLA/40139/2025 CRLA/ /	TRINATH SETHY MP	RAMANI KANTA PATTANAIAK	82/2026
206	D-CRLMC/35095/2025 CRLMC/4800/2025	ROSHAN SETHY MP		82/2026
207	D-CRLMC/513/2026 CRLMC/ /	PURNA CHANDRA DAS @ BABULA MP	GOPAL PRASAD JENA	83/2026
208	D-CRLA/40139/2025 CRLA/ /	TRINATH SETHY MP	RAMANI KANTA PATTANAIAK	83/2026
209	D-CRLMC/473/2026 CRLMC/ /	PRAMILA MOHAPATRA MP	DR. BINODA KUMAR MISHRA	84/2026
210	D-CRLMC/40758/2025 CRLMC/74/2026	MEENAKSHI MAHAPATRA MP	GYANENDRA KUMAR TRIPATHY	85/2026
211	D-WP(C)/368/2026 WP(C)/ /	BISHNU PRASAD RAY MP	ATUL TRIPATHY	186/2026
212	D-WP(C)/43310/2025 WP(C)/30635/2025	NAMITA DASH MP	SIDHESWAR MALLIK	187/2026
213	D-WP(C)/369/2026 WP(C)/ /	RENUBALA MISHRA MP	ATUL TRIPATHY	188/2026
214	D-WP(C)/35946/2025 WP(C)/25368/2025	THE MANAGER, CLAIMS, CHOLAMANDAI MP	IRUKUMBE GENERAL INSURANCE COMPANY, BBSR	189/2026
215	D-WP(C)/372/2026	RANJAN KUMAR MISHRA	ATUL TRIPATHY	

	WP(C)/ /	MP		190/2026
216	D-WP(C)/47612/2025 WP(C)/160/2026	SIBA NARAYAN DASH MP	KUNAL KUMAR SWAIN	191/2026
217	D-WP(C)/48519/2025 WP(C)/162/2026	SUBASH CHANDRA SETHI MP	SPADAN SRICHANDAN	192/2026
218	D-WP(C)/523/2026 WP(C)/ /	IVAN KUMAR SHAU MP	SRITAM KUMAR NAYAK	193/2026
219	D-WP(C)/376/2026 WP(C)/ /	BIDHUBHUSAN MISHRA MP	ATUL TRIPATHY	194/2026
220	D-WP(C)/378/2026 WP(C)/ /	BISWA BHUSAN MISHRA MP	ATUL TRIPATHY	195/2026
221	D-WP(C)/527/2026 WP(C)/ /	BISHNUPRIYA DAS MP	SAROJA KANTA SAMAL	196/2026
222	D-WP(C)/381/2026 WP(C)/ /	BISWA RANJAN DAS MP	ATUL TRIPATHY	197/2026
223	D-WP(C)/48577/2025 WP(C)/167/2026	SUNAKAR BARIK MP	SPANDAN SRICHANDAN	198/2026
224	D-WP(C)/529/2026 WP(C)/ /	PATIKA RENUKA MP	DR.BINODA KUMAR MISHRA	199/2026
225	D-WP(C)/528/2026 WP(C)/ /	BIBHUTI BHUSAN JENA MP	DR. BINODA KUMAR MISHRA	200/2026
226	D-WP(C)/533/2026 WP(C)/ /	SANTOSH KUMAR PRADHAN MP	DR.BINODA KUMAR MISHRA	201/2026
227	D-WP(C)/44143/2025 WP(C)/165/2026	CHOLAMANDALAM MS GENERAL INSURANCE CORPORATION LTD, BBSR MP	ANIL KUMAR NAYAK	202/2026
228	D-WP(C)/483/2026 WP(C)/ /	GYANA RANJAN DAS MP	ATUL TRIPATHY	203/2026
229	D-WP(C)/53209/2025 WP(C)/166/2026	VILLAGERS OF BAHADAJHOLA, BAHADAJHOLA MP	ANIL KUMAR NAYAK	204/2026
230	D-WP(C)/534/2026 WP(C)/ /	RAMESH CHANDRA RANA MP	NIRANJAN PANDA	205/2026
231	D-WP(C)/535/2026 WP(C)/ /	MOHAN KUMAR SETHY MP	LAXMAN BHOI	206/2026
232	D-WP(C)/489/2026 WP(C)/ /	PRAVAT RANJAN MALLICK MP	KISHORE KUMAR MISHRA	207/2026
233	D-WP(C)/55287/2025 WP(C)/170/2026	PUNIT KUMAR MALLIA MP	NIHAL RATH	208/2026
234	D-WP(C)/44122/2025 WP(C)/30871/2025	M/S.AYUSHI GALVANO, ANGUL MP	ASIT KUMAR DASH	209/2026
235	D-WP(C)/490/2026 WP(C)/ /	RUSIA PRADHAN MP	SUSANTA KUMAR LENKA	210/2026
236	D-WP(C)/52865/2025 WP(C)/179/2026	BIJNYAN SAMAL @ BIJNYA MP	PRASHANTA KUMAR NAYAK	211/2026
237	D-WP(C)/55391/2025 WP(C)/180/2026	BINOD BIHARI SAHU MP	JAJATI KESHARI KHUNTIA	212/2026
238	D-WP(C)/39044/2025 WP(C)/26886/2025	JM BAXI PORTS AND LOGISTICS PVT.LTD MP	MUKESH KISHAN NIGRAHI	213/2026
239	D-WP(C)/54200/2025 WP(C)/37240/2025	THE ALL INDIA BACKWARD AND MINORITIES COMMUNITIES EMPLOYEES FEDERATION (BAMCEF), NEW DELHI MP	MOHAN SINGH	214/2026
240	D-WP(C)/48037/2025 WP(C)/186/2026	KALPANA SAHOO MP	TUSAR KANTI PRAHARAJ	215/2026
241	D-WP(C)/42947/2024 WP(C)/25894/2024	PRASHANT KUMAR SAHOO MP		216/2026
242	D-WP(C)/494/2026 WP(C)/ /	AJAYA SAHOO MP	GAJENDRANATH ROUT	217/2026
243	D-WP(C)/577/2026 WP(C)/ /	KENDRIYA VIDYALAYA SANGATHAN., NEW DELHI MP	NEELKESH TRIPATHY	218/2026
244	D-WP(C)/580/2026 WP(C)/ /	BABULI NAYAK @ BABULA NAYAK MP	ACHYUTANANDA PATTANAIK	219/2026
245	D-WP(C)/38586/2025 WP(C)/29319/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST RAILWAYS, KHORDHA MP	ASIT KUMAR DASH	220/2026
246	D-WP(C)/48657/2025 WP(C)/34645/2025	SAMBHU PRASAD SINGH MP		221/2026

247	D-WP(C)/496/2026 WP(C)/ /	CHANDAN KUMAR SAHOO MP	GAJENDRANATH ROUT	222/2026
248	D-WP(C)/55181/2025 WP(C)/194/2026	DILIP MINZ MP	RASHMI NARAYAN PATNAIK	223/2026
249	D-WP(C)/591/2026 WP(C)/ /	BHAKTARAM PATTANAYAK MP	TANMAY MISHRA	224/2026
250	D-WP(C)/588/2026 WP(C)/ /	PANCHANAN BEHERA MP	PRONOY MOHANTY	225/2026
251	D-WP(C)/55250/2025 WP(C)/ /	M/S SHREE AGENCIES, CUTTACK MP	SOUMYA JYOTI BISWAL	226/2026
252	D-WP(C)/54986/2025 WP(C)/196/2026	DEEPAK SETHI MP	SRINIVAS MOHANTY	227/2026
253	D-WP(C)/594/2026 WP(C)/ /	AKHIL BARAL MP	PRONOY MOHANTY	228/2026
254	D-WP(C)/499/2026 WP(C)/ /	COLLEGE OF ENGINEERING, BHUBANESWAR MP	WALTON GROUP OF INSTITUTION	229/2026
255	D-WP(C)/55404/2025 WP(C)/199/2026	KANGRESS SAHU MP	ANJAN KUMAR BISWAL	230/2026
256	D-WP(C)/52158/2025 WP(C)/36498/2025	BARENDRANATH DAS ADHIKARI MP	SAILABALA JENA	231/2026
257	D-WP(C)/55387/2025 WP(C)/200/2026	GANESWAR SUBUDHI MP	ANJAN KUMAR BISWAL	232/2026
258	D-WP(C)/55390/2025 WP(C)/204/2026	TRILOCHAN DAS MP	ANJAN KUMAR BISWAL	233/2026
259	D-WP(C)/609/2026 WP(C)/ /	B.PURUSOTTAM BIKRAM PATRA MP	SRITAM SATAPATHY	234/2026
260	D-WP(C)/608/2026 WP(C)/ /	HRUSIKESH MAHALING MP	SITARAM SATAPATHY	235/2026
261	D-WP(C)/55201/2025 WP(C)/206/2026	UMAKANTA BARAL MP	AJAYA KUMAR JENA	236/2026
262	D-WP(C)/610/2026 WP(C)/ /	RAMESH CHANDRA BHUE MP	SITARAM SATAPATHY	237/2026
263	D-WP(C)/611/2026 WP(C)/ /	KRUTIBASA MISHRA MP	SITARAM SATAPATHY	238/2026
264	D-WP(C)/9628/2025 WP(C)/7123/2025	HARISH CHANDRA SUNDARAY MP		239/2026
265	D-WP(C)/612/2026 WP(C)/ /	HEMANTA KUMAR SAHU MP	SITARAM SATAPATHY	240/2026
266	D-WP(C)/613/2026 WP(C)/ /	JAYANTA KISHORE PATRI MP	ASHOK KUMAR SARANGI	241/2026
267	D-WP(C)/55344/2025 WP(C)/ /	TARESWAR SAHOO MP	ASHIS KUMAR MISHRA	242/2026
268	D-WP(C)/622/2026 WP(C)/ /	ANNAPURNA BEHURA MP	BHAGABAN BEHERA	243/2026
269	D-WP(C)/55281/2025 WP(C)/218/2026	SIKANDAR KUMAR MP	LINGARAJ SARANGI	244/2026
270	D-WP(C)/40119/2025 WP(C)/28572/2025	MAMATA RANI BISWAL MP		245/2026
271	D-WP(C)/627/2026 WP(C)/ /	BHOLESWAR SAHU MP	AKSHAYA KUMAR SAHOO	246/2026
272	D-WP(C)/630/2026 WP(C)/ /	BHOLESWAR SAHU MP	AKSHAYA KUMAR SAHOO	247/2026
273	D-WP(C)/632/2026 WP(C)/ /	BIJAYA DORA MP	PRAKASH KUMAR MISHRA	248/2026
274	D-WP(C)/633/2026 WP(C)/ /	PRADOSH KUMAR CHAKRABORTY MP	NIRANJAN LENKA	249/2026
275	D-WP(C)/637/2026 WP(C)/ /	SASMITA PANDA MP	BIBHUTI BHUSAN MISHRA	250/2026
276	D-WP(C)/55317/2025 WP(C)/231/2026	SANJAY SRICHANDAN MP	NIHAL RATH	251/2026
277	D-WP(C)/53693/2025 WP(C)/209/2026	SHUVAM CONSTRUCTION PVT. LTD., BHUBANESWAR MP	BIBHUTI MOHANTY	252/2026
278	D-WP(C)/641/2026	RADHESHYAM BARIK	PRAKASH KUMAR MISHRA	

	WP(C)/ /	MP		253/2026
279	D-WP(C)/642/2026	ASHUTOSH DAS	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		254/2026
280	D-WP(C)/621/2026	M/S S. P ENTERPRISES	ITISHREE TRIPATHY	
	WP(C)/ /	MP		255/2026
281	D-WP(C)/55306/2025	SANTOSH KUMAR PARIDA	NIHAL RATH	
	WP(C)/236/2026	MP		256/2026
282	D-WP(C)/54113/2025	M/S ADITYA CONSTRUCTION, BRAJRAJNA	GAUT K HARSHUMGHADARANA	
	WP(C)/217/2026	MP		257/2026
283	D-WP(C)/643/2026	SHANTILATA NAIK	PRAKASH KUMAR MISHRA	
	WP(C)/ /	MP		258/2026
284	D-WP(C)/54113/2025	M/S ADITYA CONSTRUCTION, BRAJRAJNA	GAUT K HARSHUMGHADARANA	
	WP(C)/217/2026	MP		259/2026
285	D-WP(C)/644/2026	MAMATA MOHANTY	ANUPAM DASH	
	WP(C)/ /	MP		260/2026
286	D-WP(C)/54654/2025	AMBARISH ACHARYA	SOUMYA JYOTI BISWAL	
	WP(C)/219/2026	MP		261/2026
287	D-WP(C)/55000/2025	SARITA PANI	RAJJEET ROY	
	WP(C)/222/2026	MP		262/2026
288	D-WP(C)/55385/2025	CHITRASEN BEHERA	ANJAN KUMAR BISWAL	
	WP(C)/232/2026	MP		263/2026
289	D-WP(C)/55417/2025	SUSHRI SONALI MALLIK @ ARPITA	BIJAY KUMAR MOHANTY	
	WP(C)/234/2026	MP		264/2026
290	D-WP(C)/55463/2025	M/S KAYPEE ENTERPRISES, THAKURANI	BHOSHOR BOUNESA KEONJHAR	
	WP(C)/239/2026	MP		265/2026
291	D-WP(C)/647/2026	MAHESH PRASAD DAS	SACHIDANANDA SAHOO	
	WP(C)/ /	MP		266/2026
292	D-WP(C)/649/2026	DR. SATCHIDANANDA MISHRA	ANKITA MUKHERJI	
	WP(C)/ /	MP		267/2026
293	D-WP(C)/623/2026	M/S S. P ENTERPRISES	ITISHREE TRIPATHY	
	WP(C)/ /	MP		268/2026
294	D-WP(C)/2042/2016	SAYAD RAJAK ALI SHA@RAJAK SAHA	MR. SURYA KU. MISHRA(SR.ADV.), M/S.ALOK KUMAR MOHAPATRA	
	WP(C)/2042/2016	MP		269/2026
295	D-WP(C)/30603/2023	UJWAL KUMAR BARIK	CHANDRAKANTA NAYAK, M/S KUNAL KU. SWAIN, S C DASH, R P DA	
	WP(C)/30603/2023	MP		270/2026
296	D-WP(C)/652/2026	SURYAKANTI NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		271/2026
297	D-WP(C)/52647/2025	HDB FINANCIAL SERVICES LTD, BBSR	MANAS RANJAN KHATUA	
	WP(C)/245/2026	MP		272/2026
298	D-WP(C)/657/2026	DEBRAJ MOHANTY	DEBASISH SAMAL	
	WP(C)/ /	MP		273/2026
299	D-WP(C)/55263/2025	PRABHAT KUMAR KAR	SUDEEPTA KUMAR SINGH	
	WP(C)/246/2026	MP		274/2026
300	D-WP(C)/660/2026	SANTOSH KUMAR BEHERA @ SANTOSH	BHISHA PANIGRAHI	
	WP(C)/ /	MP		275/2026
301	D-WP(C)/52650/2025	HDB FINANCIAL SERVICES LTD, BBSR	MANAS RANJAN KHATUA	
	WP(C)/251/2026	MP		276/2026
302	D-WP(C)/664/2026	SHYAMLAL GUPTA	TUNA SAHU	
	WP(C)/ /	MP		277/2026
303	D-WP(C)/47866/2024	GOPINATH PATNAIK	MR.DEBI PRASAD DHAL, M/S.SATYAJIT MOHAPATRA (2), MR.S.P.MIS	
	WP(C)/28674/2024	MP		278/2026
304	D-WP(C)/624/2026	ENGINEER-IN CHIEF, PUBLIC HEALTH, ODISHA	SHIXA BRATA MOHANTY, A.G.A	
	WP(C)/ /	MP		279/2026
305	D-WP(C)/624/2026	ENGINEER-IN CHIEF, PUBLIC HEALTH, ODISHA	SHIXA BRATA MOHANTY, A.G.A	
	WP(C)/ /	MP		280/2026
306	D-WP(C)/53294/2025	BIMALA PARIDA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/256/2026	MP		281/2026
307	D-WP(C)/666/2026	PRAKASH CHANDRA PATRA	RAMANATH ACHARYA	
	WP(C)/ /	MP		282/2026
308	D-WP(C)/625/2026	M/S ODISHA STATE RURAL CONNECTIVITY	EUROPEAN AGENCY	
	WP(C)/ /	MP		283/2026
309	D-WP(C)/3558/2017	UTKAL PRANTIYA RASTRABHASA PRACHIN	MA SUSHOMA MOHANTY, M/S.SUJATA JENA	
	WP(C)/3558/2017	MP		284/2026

310	D-WP(C)/55140/2025 WP(C)/267/2026	SUBHAJIT BEHERA MP	MANOJA KUMAR KHUNTIA	285/2026
311	D-WP(C)/626/2026 WP(C)/ /	ABHIMANYU BHOL MP	SUSANTA KUMAR BARAL	286/2026
312	D-WP(C)/673/2026 WP(C)/ /	SURYAKANTA DINDA MP	DHANANJAYA MUND	287/2026
313	D-WP(C)/636/2026 WP(C)/ /	LAXMIDHAR BHOI MP	DHANANJAYA MUND	288/2026
314	D-WP(C)/675/2026 WP(C)/ /	GANGA RANI ROUT MP	PRADIPTA KISHORE BHUYAN	289/2026
315	D-WP(C)/676/2026 WP(C)/ /	BIMAN SARDAR MP	DHANANJAYA MUND	290/2026
316	D-WP(C)/678/2026 WP(C)/ /	SUSAMA OJHA MP	PRADIPTA KISHORE BHUYAN	291/2026
317	D-WP(C)/679/2026 WP(C)/ /	TAPAN JANA MP	DHANANJAYA MUND	292/2026
318	D-WP(C)/680/2026 WP(C)/ /	PARBATI PRADHAN MP	JYOTIRMAYA SAHOO	293/2026
319	D-WP(C)/640/2026 WP(C)/ /	KRUSHNA CHANDRA PANDA MP	MANAS RANJAN BAUG	294/2026
320	D-WP(C)/682/2026 WP(C)/ /	SAHADEB GHADEI MP	DHANANJAYA MUND	295/2026
321	D-WP(C)/684/2026 WP(C)/ /	SEPHALI PARAMANIK MP	DHANANJAYA MUND	296/2026
322	D-WP(C)/686/2026 WP(C)/ /	RANJUKTA SETHY MP	PRADIPTA KISHORE BHUYAN	297/2026
323	D-WP(C)/687/2026 WP(C)/ /	MANAS PRADHAN MP	DHANANJAYA MUND	298/2026
324	D-WP(C)/55294/2025 WP(C)/271/2026	N.RADHA MADHAB CHOUDHURY MP	NIHAL RATH	299/2026
325	D-WP(C)/689/2026 WP(C)/ /	KSHIR SAGAR PATEL @ KHIRA SAGAR PATEL MP	AMIT PRASAD BOSE	300/2026
326	D-WP(C)/43908/2025 WP(C)/30890/2025	LALITESH PRASAD MP		301/2026
327	D-WP(C)/693/2026 WP(C)/ /	GUNA PRADHAN MP	DHANANJAYA MUND	302/2026
328	D-WP(C)/55296/2025 WP(C)/275/2026	RABINDRA KUMAR PADHI MP	NIHAL RATH	303/2026
329	D-WP(C)/701/2026 WP(C)/ /	SURESH MULI MP	BASUDEV MISHRA	304/2026
330	D-WP(C)/44756/2025 WP(C)/31409/2025	RANJAN KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	305/2026
331	D-WP(C)/12642/2025 WP(C)/9579/2025	MAHESWAR PANIGRAHY MP	MR. JAYANT KUMAR RATH M/S. DURGESH NARAYAN RATH A.K.SA.	306/2026
332	D-WP(C)/702/2026 WP(C)/ /	JAGA BARIHA MP	SUKANTA KUMAR MISHRA	307/2026
333	D-WP(C)/44039/2025 WP(C)/31888/2025	JANAKI BISWAL MP		308/2026
334	D-WP(C)/53548/2025 WP(C)/280/2026	PRAMOD KUMAR SAHOO MP	SUKANTA KUMAR NAYAK (2)	309/2026
335	D-WP(C)/44694/2025 WP(C)/30882/2025	SUDHANSU SEKHAR JENA MP	SAMEER KUMAR DAS	310/2026
336	D-WP(C)/49834/2025 WP(C)/34739/2025	NANCY PRIYA MP	SOUMYA JYOTI BISWAL	311/2026
337	D-WP(C)/55301/2025 WP(C)/287/2026	RABINDRA KUMAR SAHOO MP	NIHAL RATH	312/2026
338	D-WP(C)/55134/2025 WP(C)/279/2026	MAHESWAR BEHERA MP	SUBHADUTTA ROURTRAY	313/2026
339	D-WP(C)/55421/2025 WP(C)/297/2026	NARBHERAM EMPLOYEES UNION, DHENKANAL MP	KAMAL PAL	314/2026
340	D-WP(C)/707/2026 WP(C)/ /	BHAGABAT KHILAR MP	BAIDHAR SAHOO	315/2026
341	D-WP(C)/726/2026	KAMALAKANTA BADU	AMIYA KUMAR MISHRA	

	WP(C)/ /	MP		316/2026
342	D-WP(C)/727/2026	ASIM MANJUMDAR	KEDAR SANKAR SAHU	
	WP(C)/ /	MP		317/2026
343	D-WP(C)/731/2026	BAJARANGBALI WOMEN SELF HELP GROUP	RIBHARISENAPUR	
	WP(C)/ /	MP		318/2026
344	D-WP(C)/720/2026	M/S ODISHA STEVEDORES LTD	KAJAL SAHOO	
	WP(C)/ /	MP		319/2026
345	D-WP(C)/734/2026	SUDHAKRUSHNA LAYA	DHANANJAYA MUND	
	WP(C)/ /	MP		320/2026
346	D-WP(C)/736/2026	MAHENDRA PRADHAN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		321/2026
347	D-WP(C)/738/2026	CHAINA DAS	DHANANJAYA MUND	
	WP(C)/ /	MP		322/2026
348	D-WP(C)/739/2026	MAHENDRA CHANDRA RANA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		323/2026
349	D-WP(C)/740/2026	MAKBUL ALI KHAN	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		324/2026
350	D-WP(C)/742/2026	DIPIKA PATRO	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		325/2026
351	D-WP(C)/741/2026	PRASANTA KUMAR SAHOO	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		326/2026
352	D-WP(C)/744/2026	SUBRAT MANDAL	DHANANJAYA MUND	
	WP(C)/ /	MP		327/2026
353	D-WP(C)/722/2026	BHABANI JENA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		328/2026
354	D-WP(C)/748/2026	ANJU MAITY	DHANANJAYA MUND	
	WP(C)/ /	MP		329/2026
355	D-WP(C)/749/2026	RAJESWARI SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		330/2026
356	D-WP(C)/747/2026	KALANDI SAHOO	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		331/2026
357	D-WP(C)/746/2026	ALOK RANJAN PANDA	SAIBRATA RATH	
	WP(C)/ /	MP		332/2026
358	D-WP(C)/751/2026	SUMITRA PRASAD	DHANANJAYA MUND	
	WP(C)/ /	MP		333/2026
359	D-WP(C)/752/2026	SANTOSH KUMAR MOHAPATRA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		334/2026
360	D-WP(C)/753/2026	ALOK RANJAN PANDA	SAIBRATA RATH	
	WP(C)/ /	MP		335/2026
361	D-WP(C)/53934/2025	SUSANTA BEHERA	GYANA RANJAN MAHAPATRA	
	WP(C)/298/2026	MP		336/2026
362	D-WP(C)/54208/2025	RABI NARAYAN NANDA	BIBHU PRASAD DAS	
	WP(C)/299/2026	MP		337/2026
363	D-WP(C)/757/2026	JHARANA MANDAL	DHANANJAYA MUND	
	WP(C)/ /	MP		338/2026
364	D-WP(C)/759/2026	JOTIMADHABA GADANAYAK	NIRAJ KUMAR SETHI	
	WP(C)/ /	MP		339/2026
365	D-WP(C)/723/2026	M/S SURENDRA BARIK INFRASERVICE	PRABODH CHANDRA NAYAK	
	WP(C)/ /	MP		340/2026
366	D-WP(C)/761/2026	BIPIN BIHARI MARTHA	SAIBRATA RATH	
	WP(C)/ /	MP		341/2026
367	D-WP(C)/762/2026	DILLIP KUMAR SINHA	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		342/2026
368	D-WP(C)/52996/2025	PRANAKRUSHAN SETHY	TRILOCHAN PANIGRAHI	
	WP(C)/302/2026	MP		343/2026
369	D-WP(C)/53660/2025	JAYRAM BASKEY	DEBASMITA DEBADARSINI	
	WP(C)/306/2026	MP		344/2026
370	D-WP(C)/764/2026	PRAMOD BEHERA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		345/2026
371	D-WP(C)/765/2026	ANANTA KUMAR SAHOO	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		346/2026
372	D-WP(C)/53673/2025	DIBYA KUMAR BAGHSINGH	DEBASMITA DEBADARSINI	
	WP(C)/309/2026	MP		347/2026

